

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,

PRINCIPAL BENCH, NEW DELHI

Ex Application No. 76/2025

IN

Original Application No. 584/2023

In the matter of:

Rajender

Applicant

Versus

Union of India & Ors.

Respondent (s)

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Date: 09.02.2026

Filed By:


Madhav Sinhal, AdvocateAdvocate for the Respondent No. 3
E-28, LGF, Lajpat Nagar-3 New Delhi-110024

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Settled By: Lokesh Sinhal,
Sr. Additional Advocate General, Haryana

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

Ex Application No. 76/2025
IN
Original Application No. 584/2023

In the matter of:

Rajender

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Respondent (s)

**COMPLIANCE REPORT ON BEHALF OF RESPONDENT NO. 3
(HARYANA STATE POLLUTION CONTROL BOARD)**

Most Respectfully Showeth:

1. That present execution application has been filed seeking execution of the order dated 03.10.2023 whereby OA was disposed of directing the HSPCB, Fatehabad to duly consider the complaint of the applicant in accordance with law. A copy of order dated 03.10.2023 is attached herewith as **Annexure R/1**.
2. That vide order dated 14.11.2025, Hon'ble Tribunal directed the answering respondent to file the compliance report before the next date of hearing.
3. That this report is being filed through Sh. Kavi Raj, Regional Officer, Haryana State Pollution Control Board, Fatehabad Region who is authorized and competent to file the same on behalf of answering respondent. At the outset, it is humbly submitted that as per order dated 03.10.2023 passed by this Hon'ble Tribunal, complaint of the applicant was considered by the applicant and appropriate steps were taken to conclude the requisite action, if required. It is humbly submitted that no action was required on the part of answering respondent in facts and circumstances of the case as explained in subsequent paragraphs.
4. That on 16.10.2023, the complainant, Sh. Rajender, submitted a complaint to the office of the Haryana State Pollution Control Board (HSPCB), Fatehabad Region at Hisar. A copy of the said complaint is annexed herewith as **Annexure R/2**. The site in question i.e. the under-construction Bio-Gas Plant at Village Kajalheri, Fatehabad, was inspected by the concerned Field Officer on 02.11.2023. During the inspection, it was observed that a Bio-Gas Plant was being constructed

by the Panchayati Raj Department. In view of allegations made in complaint and site inspection, a Show Cause Notice (SCN) was issued to the Executive Engineer, Panchayati Raj Department, Fatehabad, vide letter No. 2170 dated 20.11.2023. A copy of the SCN dated 20.11.2023 is annexed as **Annexure R/3**. The Panchayati Raj Department, Fatehabad, submitted its reply to the aforesaid SCN on 13.12.2023. A copy of the reply dated 13.12.2023 is annexed herewith as **Annexure-R/4**. However, due to certain ambiguities in respect of the Project Plan, design of the project, flow chart, product details, volatile organic fraction in raw material, a letter dated 01.01.2024 was issued to the Panchayati Raj Department seeking clarification of these points. A copy of the clarification letter dated 01.01.2024 is annexed as **Annexure R/5**. In response thereto, the Panchayati Raj Department submitted its reply dated 08.01.2024 and submitted that the said project is covered under White category of HSPCB industrial categorizations as per process and raw material fraction. The said reply dated 08.01.2024 is annexed herewith as **Annexure R/6**.

5. That matter was discussed with the Competent Authority of Haryana State Pollution Control Board (HSPCB), Panchkula. In this regard, a meeting was held on 07.02.2024 under the chairmanship of the then Chairman of the Board. During the said meeting, the Chairman directed the representatives of the Panchayati Raj Department to submit the Detailed Project Report (DPR) and specify the category of the project as per HSPCB policy. In compliance thereof, the Director, Rural Development Department, Haryana, submitted the details of the DPR and the categorization of various Bio-Gas Plants operational and/or proposed in the State of Haryana as per HSPCB policy, stating that the subject project falls under the White Category as per HSPCB office order vide No. I/108468/2022 dated 06.04.2022. Copy of HSPCB office order No. I/108468/2022 dated 06.04.2022 is annexed as **Annexure R/7**. As per new categorization policy of CPCB issued in February, 2025 also adopted by HSPCB on dated 01.08.2025, such project falls under white category (Sr. No. 53) and thus, is not required to obtain Consent to Establish (CTE) and Consent to Operate (CTO) from the Board. Copy of policy order of CPCB issued in February, 2025 also adopted by HSPCB on dated 01.08.2025 is annexed as **Annexure R/8**.
6. That in so far as CPCB Guidelines of March, 2022 relied upon by the applicant, it is submitted that name of policy itself clearly says that same is w.r.t. Compressed Biogas plant and not for Gobar-gas plant in question. It is relevant to mention here that in bio-digesters /Gobar-gas

(Cow-dung) plant, Primary raw material is cow dung or biodegradable waste having volatile organic fraction more than 75% and Wastewater generation is very low and, in some cases, only bio-slurry overflow comes out, no separate wastewater streams needed for this. Therefore, No ETP/STP required for treatment. On the other hand, in case of CBG/Bio-CNG Plants, Raw material is Mixed organic wastes and other waste i.e. Press mud, spent wash, food waste, poultry litter, agro-residues, slaughterhouse waste, sewage sludge and Generates large volumes of wastewater as comes from High-moisture feedstocks, Feedstock dilution water, Equipment washing, Gas scrubbing & condensate, and Digestate dewatering and this large amount of wastewater which should be treated through ETP before discharge or used in recirculation for ZLD purpose.

7. In aforesaid background, no action was taken against the Bio-Gas Plant in question. However, as a abundant caution, in view of order dated 09.12.2025 passed by this Hon'ble Tribunal in IA No.74/2025 in Execution Application No. 76/2025 deponent has sent a letter dated 12.12.2025 to Executive Engineer, Panchayati Raj Department Fatehabad to strictly follow the Environmental Guideline for CBG/Bio CNG plants issued by CPCB in March 2022, in case of the bio gas plant in village Kajalheri, Fatehabad until the next date of hearing i.e. 10.02.2026 w.r.t. NGT order referred above. The copy of the letter dated 12.12.2025 of HSPCB to the Executive Engineer, Panchayati Raj Department, Fatehabad is annexed as **Annexure R/9**.
8. In view of the above submissions, it is respectfully submitted that the answering respondent has taken all sincere steps in compliance with the directions of this Hon'ble Tribunal. Therefore, it is prayed that the present Execution Application No. 76/2025 may kindly be dismissed. The answering respondent undertakes to abide by and comply with any further directions passed by this Hon'ble Tribunal.

Date: 09.02.2026
Place: Fatehabad


Regional Officer,
Haryana State Pollution Control Board,
 Ramit Fatehabad Region

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,

PRINCIPAL BENCH, NEW DELHI

Execution Application No. 76/2025
In Original Application No. 584/2023

Rajender

Applicant

Versus

Union of India & Ors.

Respondent (s)

AFFIDAVIT

I, Kavi Raj, Regional Officer, Haryana State Pollution Control Board, Fatehabad Region aged about 44 years do hereby solemnly affirm and state as under: -

1. That in the aforesaid official capacity, I am well conversant with the facts and circumstances of the case and is authorized to file the present report on behalf of Respondent No.3. Therefore, I am competent to swear this affidavit.
2. That I have gone through the contents of accompanying report which has been drafted under my instructions.


Deponent

Verification:

Verified at Fatehabad on this 9th day of Feb 2026 that the contents of affidavit are true and correct to my knowledge and on the basis of information derived from the official record which I believe to be true and no material fact has been concealed therein.




Deponent

ATTESTED

NOTARY
FATEHABAD-12505G

09 FEB 2026

Item No. 03

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**Original Application No. 584/2023
(I.A. No. 740/2023)

Rajender

Applicant

Versus

Union of India & Ors.

Respondent(s)

Date of hearing: 03.10.2023

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**

Applicant: Mr. Rajender, Applicant in Person

ORDER

1. The applicant in O.A., stated to be resident of village Kajal Heri, Tehsil and District Fatehabad, has made a complaint against the biogas plant which is being constructed on Khasra No. 577. As per the allegation the applicant is residing near Khasra No. 577 and there are residential houses within 300 mtrs. of the proposed biogas plant. It is further been alleged that there exist water works in north side of Khasra No. 577 and two water bodies have been constructed in these water works to collect the canal water in it and a water course also exist there to lead canal water in the water bodies of water works and the same was situated within 100 mtrs. radius of the proposed biogas plant. It has been alleged that in the construction of the biogas plant, the guidelines of March, 2022 issued by the Central Government are being violated.

2. During the course of the argument, the applicant present in person has submitted that he had made a complaint on 18.09.2023 to the Nodal Officer, HSPCB, Fatehabad but the said complaint has not been

considered. We find that the applicant has approached the Tribunal without waiting for some reasonable time for action on this complaint. We are of the view that the complaint made by the applicant needs to be considered by the concerned authority.

3. Hence, at this stage, we dispose of the present applicant by directing Nodal Officer, HSPCB, Fatehabad to duly consider the complaint of the applicant in accordance with law within a period of three months from the date of receipt of copy of this order. The applicant is directed to submit a fresh copy of the complaint along with the copy of this order to the competent authority.

4. The Original Application and I.A. No. 740/2023 are accordingly disposed of.

Prakash Shrivastava, CP

Dr. A. Senthil Vel, EM

October 03, 2023
Original Application No. 584/2023
(I.A. No. 740/2023)
SN

सेवा में,

श्रीमान नोडल अधिकारी,
H.S.P.C Board ,
Fatehabad.



विषय: गावं काजलहेडी त0 वा जिला फतेहाबाद में निर्माणाधीन गोबर गैस प्लाट के बारे में।

श्रीमान जी,

आपसे विनम्र निवेदन है कि उपरोक्त गोबर गैस प्लाट C.P.C.B की गाइडलाइन के अनुसार नहीं बन रहा है क्योंकि

1. C.P.C.B की गाइडलाइन के पेज नंबर 9 के पेरा नंबर 4 व सब पेरा सी के अनुसार ऐसे प्लाट रिहायशी क्षेत्र से 300 मीटर दुर व जल स्त्रौत से 100 मीटर की दुरी पर होना चाहिए। परतु यह प्लाटं खसरा नंबर 577 में नजदीक जलघर , रिहायश व स्कूल के पास बन रहा है। annexure-1 and 1 a.
2. H.S.P.C.B and C.P.C.B की Industrial Categorisation के अनुसार डेयरी फार्म के गोबरगैस प्लाट ग्रीन कैटैगरी में आते है। इसलिए इस प्लाट की भी कैटैगरी ग्रीन है क्योंकि इसमें लगभग 200 किवंटल गोबर का उपयोग प्रतिदिन होगा। annexure-2
3. आर.टी.आई.से मांगी गई जानकारी के अनुसार इस प्लाट के निर्माण के लिए जगह को चिन्हित करने से पहले संबधित विभाग द्वारा किसी प्रकार की अनुमति नहीं ली गई है। annexure-3
4. C.P.C.B के लेटर नंबर B-29012/ESS(CPA)/2015-16 issued on march 2016 के अनुसार पेज नंबर 4 पेरा नंबर 4, के अनुसार किसी भी कैटेगरी के लिए जगह चिन्हित करने से पहले C.P.C.B/S.P.C.B से अनुमति लेना आवश्यक है। annexure-4

5. इससे संबंधित माननीय NGT में शिकायत दर्ज करवाई गई तो माननीय NGT ने आदेशित किया कि इसकी विस्तृत रिपोर्ट बनाकर इस मामले को देखने के लिए कहा। annexure-5

उपरोक्त तथ्यों को देखते हुये आपसे निवेदन है कि इसका निर्माण तुरत प्रभाव से रूकवाया जाए ताकि भविष्य में इसके प्रदुषण से होने वाली हानियों से बचा जा सके ।

नाक... 16/10/23

प्रार्थी 
 राजेन्द्र कुमार पुत्र श्री काशी राम
 निवासी काजलहेडी त0 वा जिला फतेहाबाद।
 मो0 8168035220

Jai Prakash
 जय प्रकाश श्री 870 मी धारा 157
 गांव काजलहेडी
 9813225365



Regional Office, Fatehabad Region
Haryana State Pollution Control Board
C/o Regional Office: Bays No. B-7, 8, Urban Estate-II,
Hisar -125005



No. HSPCB/HR/2023/170
Website - www.hspcb.gov.in E-Mail Id- hspcbrohr@gmail.com

Dated: 30/11/2023

To

The Executive Engineer,
Panchayat Raj Department,
Fatehabad.

Sub:

Show Cause Notice for closure under section 33-A, Legal action under section 44 read with section 48 for violation of section 25 of Water (Prevention and Control of Pollution) Act, 1974 and for closure under section 31-A and legal action as per section 39 D for violation of section 21 of Air (Prevention and Control of Pollution) Act, 1981 as amended by Jan Vishwas Act, 2023 and levy of Environmental penalty, (if applicable) for under construction Bio Gas Plant in Village Kajalhedi, District Fatehabad.

Ref:

Complaint received in hard copy from the complainant on 18.09.2023 & 16.10.2023 and from DC office in this office on 25.09.2023.

In this connection, it is intimated that the site was inspected on 02.11.2023 by the concerned field officer. During inspection, it has been observed that you have started the construction of bio gas plant/ Gobar gas plant at Khasra No. 577 in Village Kajalhedi, District Fatehabad without any prior intimation and permission from HSPCB.

Whereas, CPCB has issued guidelines regarding citing of Compressed Bio Gas (CBG)/ Bio-CNG Plants vide order dated March, 2022.

Whereas, during verification, it has been observed the site of bio gas plant/ Gobar gas plant is situated at a distance of approx 33 m from the one residence and 21 m from another residence of the complainant and adjacent to the water storage facility of Village Kajalhedi.

Whereas, the site of the Bio gas plant/Gobar gas plant is not meeting the norms as per guidelines issued by CPCB vide order dated March, 2022.

Whereas, there is apprehension of problem of odor, public nuisance and flies due to handling of cow dung (gobar).

In view of above, it is hereby directed to submit the project details i.e. project plan, design of project, flow chart, product details, volatile organic fraction in raw material and distance from residential area as per CPCB guidelines.

It is also directed to stop the further construction of the plant immediately.

You are hereby directed to provide these details at the earliest and if any violation of CPCB guidelines will be found, you will be personally liable.

Control-P-2

Whereas, as per the provision of section 25 of Water Act, 1974 & 21 of Air Act, 1981, no person shall start any plant construction without prior consent/permission from the respective Board.

In view of the above, you are hereby directed to show cause within 15 days as to why closure direction under section 33-A, Legal action under section 44 read with section 48 for violation of section 25 of Water Act, 1974 & closure under section 31-A and legal action as per section 39 D for violation of section 21 of Air (Prevention and Control of Pollution) Act, 1981 as amended by Jan Vishwas Act, 2023 may not be issued against your unit and responsible persons besides initiating legal action as per the provisions of above noted Acts.

In case you fail to comply with the deficiencies mentioned above within the above mentioned stipulated time period it will be presumed that you have nothing to say in this regard and accept the status above, action under the above mentioned sections will be initiated against you.



Regional Officer
Fatehabad Region

(Handwritten mark)

Executive Engineer, Panchayati Raj, Fatehabad Telephone 01667-230855
Email: prexeeng.ftb@hry.nic.in



Regional Officer, Fatehabad Region
Haryana State Pollution Control Board

Memo No. 10037

Dated: 11/12/23

Sub:-

Show Cause Notice for closure under section 33-A, Legal action under Section 44 read with section 48 for violation of section 25 of water (prevention and Control of Pollution) Act, 1974 and for closure under section 31-A and legal action as per section 39 D for violation of section 21 of Air (Prevention and Control of Pollution) Act, 1981 as amended by Jan Vishwas Act, 2023 and levy of Environmental penalty, (if applicable) for under construction Bio Gas Plant in Village Kajalheri, District Fatehabad.

It is hereby submitted that selection of site at Kajalhedi Village is undertaken as per the norms of CPCB guidelines regarding establishment of Community Bio-Gas Plant under Gobardhan Yojana and all the specifications have been carefully undertaken into the erection of the unit as well as its operational standards, the site has been approved by Gram Panchayat vide resolution no 1 dated 20-09-2018 (Copy enclosed). In this regarding following submissions should be considered to dispose of the said complaint.

1. It is submitted that the proposed unit is Community Bio-Gas Plant but should not be considered as Compressed Bio-Gas Plant or Bio-CNG Plant. Apart from this said unit itself lies under white category of CPCB guidelines & order dated 22.09.2021. The proposed unit Gobar Gas Plant based on biodegradable waste etc. with feeding slurry to digesters having Volatile Organic Fraction more than 75%, which are considered to be under White Category units.
2. Unit itself does not have any composting Facility/Compost Yard under is proposal or its establishment plan. (Hereby attached as enclosure).
3. Feedstock in the form of cattle dung (Gobar) shall be directly utilized into the feeding & mixing tank where is shall not create any kind of problem like odor, public nuisance and flies due to handling of cow dung (Gobar). In this regard the Operation & Maintenance agency may submit its affidavit that it shall comply with the CPCB guidelines in this regard.
4. Apart from the above Project Plan, Design of Project, Flow Chart, Product Details, volatile organic fraction in the raw material details are attached.
5. This Plant is community Bio Gas Plant and norms of CPCB guidelines is to be followed compressed Bio Gas Plant and Bio CNG Plant. So, in view of above this notice may be filed please.

D/A ÷ As above

J.E

Executive Engineer,
Panchayati Raj, Fatehabad.

Tele No. 01662-250890



Regional Office,
Haryana State Pollution Control Board, Fatehabad
 C/o Regional Office: Bays No. B-7, 8, Urban Estate-II, Hisar -125005
 Email-hspcbrohr@gmail.com



No. HSPCB/HR/2023/2527

Dated: 11/11/24

To

The Executive Engineer,
 Panchayati Raj Department, Fatehabad.

Sub: Regarding clarification for your reply letter No. 10037 dated 11.12.2023 in the matter of under construction Bio Gas Plant in Village Kajalheri, Fatehabad.

Ref: Your good office letter No. 10037 dated 11.12.2023 & 2170 dated 20.11.2023.

With reference to letter refer above, it is submitted that there was some ambiguity in reply of SCN submitted by your department. There was no clarity regarding category, Raw material & process flow chart of the Bio gas plant. The office order regarding Compressed Bio Gas Plant issued by HSPCB vide No. I/108468/2022 dated 06.04.2022 is attached herewith.

So you are requested to clarify the category as per Compressed Bio Gas Plant office orders issued by HSPCB vide No. I/108468/2022 dated 06.04.2022 and also clarify regarding raw material and detailed process of the said bio gas plant.

Please submit the reply of clarification on urgent basis so that the compliance of NGT order dated 03.10.2023 in the matter of OA No. 584/2023 titled as Rajender Versus union of India & Ors will be made accordingly.

VINOD
KUMAR
 Digitally signed
 by VINOD
 KUMAR
 Date: 2024.01.01
 14:57:02 +05'30'
Regional Officer
Fatehabad Region

To

Regional Officer,
Pollution Control Board

Memo no. 271

dt. 3/01/2024

Sub— Regarding Clarification for reply letter No. 10037, Dated—11/12/2023 in the matter of under construction Bio Gas Plant in Village Kajalheri, Fatehabad.

Ref— Your good office letter No. HSPCB/HR/2023/2527 & our office letter No. 10037 dated 11.12.2023 & 2170 dated 20.11.2023 and SDO Fatehabad vide ltr no. 44 dt. 08-01-2024.

In reference to letter referred above, it is submitted that ambiguity in reply of SCN submitted by our department in the form of Category of exemption, Raw Material & Process Flow chart of Operations & Maintenance of the Bio-Gas Plant. In this regard it is clarified in the following points—

- i. Category of the said Community level Bio-Gas Plant as per office orders issued by HSPCB vide No. I/108468/2022 dated 06.04.2022 lies into white category into item no. 4 of the table endorsed.
- ii. Raw Material to be used into the said Community level Bio-Gas Plant shall be bio-degradable animal waste (Cattle Dung, Dairy; Poultry Waste & any other animal waste) with feed slurry to anaerobic digester having Volatile organic fraction more than 75%.
- iii. Process Flow Chart for the said Community level Bio-Gas Plant is as under

Input Level	Processing Level	Output Level	Consumption Level
<p>Raw Material Mixing Tank</p> <p>(Raw Animal Dung is mixed with water into same proportion 1:1)</p> <p>Raw Material Quantity that shall be utilized into the said unit shall be 10000 Kg upto a maximum extent.</p> <p>Along with this 10000 Litres (10 Kilo Litres Per</p>	<p>Anaerobic Digester</p> <p>(with inbuilt Raw Biogas Storage capacity)</p>	<p>Fermented Organic Slurry Storage Tank</p> <p>(Dewatering Machine is installed for Solid & Liquid content separator)</p>	<p>1. Fermented Liquid Organic Manure (FLOM)—</p> <ul style="list-style-type: none"> ➤ At this level Fermented Liquid Organic Manure shall be reused into the Raw Material Mixing Tank to enhance the Fermentation capacity. ➤ No Liquid Discharge shall be left available. ➤ If in case Fermented Liquid Organic Manure is not utilized into Mixing Tank then separate storage tank is made available in to the said unit. The stored Fermented Liquid Organic Manure shall be supplied to farmers for agricultural purposes. <p>2. Fermented Solid Organic Manure—</p> <ul style="list-style-type: none"> ➤ As is already stated a dewatering machine is to be installed at the said unit, therefore no Solid Organic Manure shall be left available for sun-drying or composting at the same unit.

Day) of Fresh Water or Fermented Liquid Organic Manure (Available for Reuse).			<ul style="list-style-type: none"> ➤ It shall be directly supplied to farmers or its end consumption point elsewhere by the executing agency. <p>3. Raw Bio-gas</p> <ul style="list-style-type: none"> ➤ At this level it is clarified that Raw Bio-gas Storage is inbuilt into the Anaerobic Digester ➤ Moisture Trapper & H₂S Scrubber has to be installed so that calorific value of the Raw Bio-gas may be enhanced with no effluents into the air anyhow. ➤ With the help of natural or semi-mechanized supply system through pipes to the community households at the local level shall be made available for end consumption.
It is again clarified that no discharge to air, water & soil where it shall not harm environment by any means.			

The above report is submitted to your good office for necessary action and please provide the permission for execution the work.


 Executive Engineer
 Panchayati Raj, Fatehabad.

HARYANA STATE POLLUTION CONTROL BOARD
 C-11 Sector-6, Panchkula
 Ph – 0172- 577870-73, Fax No. 2581201
 E-mail- hspcbho@gmail.com

Office Order

Whereas, the Board vide Head Office order Endst. No. HSPCB/2020/PLG/1767- 1795 dated 04.12.2020 has amended its existing consent procedure issued vide Head Office order Endst. No. HSPCB/2018/517-546 dated 26.02.2018 for grant of consent to establish and consent to operate under the Water (Prevention and Control of Pollution) Act, 1974 and the Air (Prevention and Control of Pollution) Act, 1981, along with consolidated list of industrial / non-industrial sector / projects covered under Red, Orange, Green and White Categories. This procedure had been issued based upon the directions issued by the CPCB u/s 18(1)(b) of Water Act, 1974 and Air Act, 1981 vide letter no. G29012/ESS (CPA)/2015-16/8526 dated 07.03.2016 and subsequent directions thereon; and

Whereas, the Central Pollution Control Board (CPCB) vide letter no. CPCB/IPCVI/ROGW/6693 dated 22.09.2021 has issued revised categorization of 'Compressed Biogas (CBG) / Bio-CNG plants' and 'Household bio-digesters/gobar-gas (cow-dung) plants based on biodegradable wastes, etc. in supercession of earlier categorization of 'Compressed/Refined Bio-gas production from bio-degradable waste', issued vide directions dated 30.04.2021; and

Whereas, the matter regarding categorization of footwear such as synthetic rubber, excluding leather footwear and leather products, was also received from the Regional Officer of Bahadurgarh Region of HSPCB for inclusion of such units under consent management of the Board; and

Whereas, the above matters were examined by the committee of this Board constituted for categorization of new / left over industrial sectors / projects for consent management, in its meeting held on 14.07.2021. The Committee recommended that revised classification of industrial sectors issued by the CPCB vide letter dated 22.09.2021 may be added in categorization of industrial sectors/non-industrial sectors under Red, Orange, Green and White categories and footwear other than leather footwear (excluding stitching of upper part) may be added in categorization of industrial sectors/projects issued vide order endst. No. HSPCB/2020/PLG/1767-1795 dated 04.12.2020.

In view of above, it is hereby ordered that the following industrial / non-industrial sector / projects are added under Red, Orange and Green Categories in the consent procedure already issued vide Head Office order Endst. No. HSPCB/2020/PLG/1767-1795 dated 04.12.2020 for the purpose of obtaining consent to establish and consent to operate under the Water (Prevention and Control of Pollution) Act, 1974 and the Air (Prevention and Control of Pollution) Act, 1981 and authorizations under EP rules:-

Sr. No.	Industrial/ Sectors/Projects categorized by CPCB vide letter dated 22.09.2021	Non-Industrial	Category	Status of coverage under consent management of board as per previous direction of CPCB dated 30.04.2021	Remarks
1.	Compressed Biogas (CBG)/Bio -CNG plants; a. CBG plants based on Municipal Solid Waste (MSW) (having waste water discharge more than 100 KLD) b. CBG plants based on process waste (industrial/ process liquid effluent & solid waste like press mud, organic sludge, molasses, etc. (having waste water discharge more than 100 KLD)		Red	New Entry	New category is added at Sr. No. 81 of Red category of classification of HSPCB

2.	<p>Compressed Biogas (CBG)/Bio -CNG plants;</p> <p>a. CBG plants based on Municipal Solid Waste (MSW) (having wastewater discharge less than or equal 100 KLD)</p> <p>b. CBG plants based on process waste (industrial/ process liquid effluent & solid waste like press mud, organic sludge, molasses, etc. (having wastewater discharge less than or equal 100 KLD)</p> <p>c. CBG plants based on crop residue (paddy straw /wheat straw /corn sweet sorghum/ napier grass. etc.) (having waste water discharge more than 100 KLD)</p> <p>d. CBG plants based on animal waste (dairy farms, poultry farms, and other animal waste) (having waste water discharge more than 100 KLD)</p>	Orange	Existing Category at Sr. No. 110 'Compressed/Refined Bio-gas production from bio-degradable waste,	The existing Category at Sr. No. 110 in Orange category is replaced with new category.
3.	<p>Compressed Biogas (CBG)/Bio -CNG plants;</p> <p>a. CBG plants based on crop residue (paddy straw /wheat straw /corn sweet sorghum/ Napier grass. etc.) (having waste water discharge less than or equal 100 KLD)</p> <p>b. CBG plants based on animal waste (dairy farms, poultry farms, and other animal waste) (having waste water discharge less than or equal 100 KLD)</p> <p>c. CBG plants (irrespective of type of feed) producing fermented organic manure (FOM) & liquid fermented organic manure (LOFM) as by-products</p>	Green	Existing Category at Sr. No. 73 'Compressed/refined biogas production for bio-degradable wastes (No waste water discharge from digester and also feed slurry to digester having volatile organic fraction more than 75%)'	The existing Category at Sr. No. 73 in green category is replaced with new category.

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4.	Compressed Biogas (CBG)/Bio -CNG plants; Household bio-digesters/gobar-gas (cow-dung) plants based on biodegradable wastes, etc. with feed slurry to digesters having Volatile organic fraction more than 75%	White	existing Category at Sr. No. 45 'Compressed/refined bio-gas production for biodegradable wastes [Domestic bio-digesters based on cow dung or house hold biodegradable waste (such as gobar gas plant)]'	The existing Category at Sr. No. 45 in white category is replaced with new category.
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1.	Footwear other than leather footwear (excluding stitching of upper part)	Orange	New entry	New category is added at Sr. No. 113 of orange category of classification of HSPCB.
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These orders shall come into force with immediate effect.

Dated Panchkula, the
06th April, 2022

P. Raghavendra Rao
Chairman

Dated:

Endst. No. HSPCB/PLG/2022/

A copy of the above is forwarded to the following for information and further necessary action:-

1. All Branch Incharges dealing with consent management in Head Office of the Board.
2. All Regional Officers of the Board in the field.
3. Environmental Engineer -cum- Nodal Officer of the HSPCB, Haryana Enterprises Promotion Centre (HEPC) Bay No. 63-64-65-66, Sector 2, Panchkula.
4. Branch incharge (IT) for uploading the orders on the website of the Board and making necessary changes in the OCMMS and online inspection module.

Signed by Bhupender Singh
Rinwa

Date: 18-04-2022 18:22:18

Reason: Approved
Sr. Env. Engineer (PLG)
For Chairman

Dated:

Endst. No. HSPCB/PLG/2022/

A copy of the above is forwarded to the following for information of the officers:-

1. PS to Chairman
2. PA to Member Secretary

Sr. Env. Engineer (PLG)
For Chairman

HARYANA STATE POLLUTION CONTROL BOARD

C-11 Sector-6, Panchkula

Ph – 0172- 577870-73, Fax No. 2581201

E-mail- hspcbho@gmail.comOffice Order

Subject: Categorization of Industrial Sector/Projects in Red, Orange, Green, White and Blue categories for the purpose of Consent Management.

Whereas, Central Pollution Control Board vide letter no. B-29012/ESS (CPA)/2015-16/8526 dated 07.03.2016 issued the directions under section 18(1)(b) of Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981 to State Pollution Control Board/PCCs, regarding the classification of industrial sectors under Red/Orange/Green/White categories and also CPCB issued subsequent directions/letters in context of categorization of industries; and

Whereas, in compliance of above directions of CPCB, the Haryana State Pollution Control Board vide Head Office order Endst. No. HSPCB/PLG-135/2016/546-572 dated 14.07.2016 and orders dated 26.02.2018 and 04.12.2020 and subsequent orders, issued the consolidated list of Red, Orange, Green and White Category of units; and

Whereas, CPCB vide letter No. CP-18/1/2023-IPC-VI-HO-CPCB-HO dated 12.02.2025 and 25.03.2025 issued the directions under section 18(1)(b) of the Water Act, 1974 and the Air Act, 1981 regarding Classification of industrial sectors into Red, Orange, Green, White and Blue category and withdrawn their earlier direction dated 07.03.2016 and subsequent directions/letters in context of categorization of industries with immediate effect. CPCB directed all SPCBs and PCC to adopt the revised methodology for classification of sectors and list of Red, Orange, Green, White and Blue category attached with the directions. CPCB has also directed including other directions that (1) all pending application for consideration of CTE/CTO and future such application shall be processed as per the revised methodology of classification of industrial sectors. In case CTE granted before the revised classification, applicability of CTO will be as per new classification. (2) New classification will be applicable to existing units at the time of renewal of CTO or within one year from the date of directions issued by CPCB regarding implementation of revised classification, whichever is earlier (3) Siting of units shall be only in the conforming area (4) The classification of sectors shall not be linked to sanction of loans/finance of bank proceedings; and

Whereas CPCB has also directed that any further addition of any new or left over industrial sector and their categorization which is not listed in the revised list of Red, Orange, Green and White industrial sectors, shall be done at the level of concerned SPCB/PCC by constituting a committee and following the methodology prescribed by CPCB. A committee headed by Member Secretary of the Board was constituted vide Head Office order Endst. No. HSPCB/PLG/2023/1/238520/2023 dated 14.12.2023 for categorization of the new or left over industrial sectors; and

Whereas, the committee examined classification of Red, Orange, Green, Blue and White category issued by CPCB vide letter dated 12.02.2025 and subsequent letter dated 25.03.2025 and categorization of HSPCB issued vide order endst. dated 04.12.2020 (as amended). The committee recommended to adopt classification issued by CPCB and submitted recommendations on 03.07.2025 with consolidated list consisting of classification of industrial/non-industrial sectors/projects under Red, Orange, Green, Blue and White category of CPCB and list of left over industrial/non-industrial sectors/projects; and

Whereas, MoEF&CC vide Notification G.S.R. 84(E) dated 29.01.2025 and G.S.R. 85(E) dated 30.01.2025 has issued Guidelines 'Control of Air Pollution (Grant, Refusal or Cancellation of Consent) Guidelines, 2025' and Control of Water Pollution (Grant, Refusal or Cancellation of Consent) Guidelines, 2025'. In these guidelines, siting criteria for establishment of a new Industrial Plant have been notified including other guidelines also, as per these guidelines, no industrial plant shall be allowed to set up in non-conforming areas or restricted or prohibited areas. The guidelines issued under Air Act, 1981 are applicable in the State and guidelines issued under Water Act, 1974 become applicable as and when State Government adopts the amendments made in Water Act in 2024.

In view of above, it is hereby ordered to adopt directions issued by CPCB vide letter dated 12.02.2025 including revised methodology for classification of industrial sectors and list of industrial/non-industrial sectors/projects sectors under Red/Orange/Green/Blue/White category and subsequent letter dated 25.03.2025. It is hereby also ordered to replace list of industrial/non-industrial sectors/projects sectors under Red/Orange/Green/ White category in consent procedure issued vide order endst. Dated 04.12.2020 (as amended by subsequent orders thereof) with the consolidated list of classification of industrial/non-industrial sectors/projects under Red, Orange, Green, Blue and White category issued by CPCB and left over industrial/non-industrial sectors/projects categorized by HSPCB is at Annexure-I, and shall become applicable for the purpose of consent management.

Dated Panchkula, the
21st July, 2025

Endst. No. HSPCB/PLG/2025/184-222

Vineet Garg, IAS
Chairman

Dated: 01/08/2025

A copy of the above is forwarded to the following for information and further necessary action:-

1. All Branch Incharges dealing with consent management in Head Office of the Board.
2. All Regional Officers of the Board in the field.
3. Nodal Officer of the HSPCB, Haryana Enterprises Promotion Centre (HEPC) Bay No. 63-64-65-66, Sector 2, Panchkula.
4. Branch Incharge (IT) for uploading the orders on the website of the Board and making necessary changes in the HROCMMS and online inspection module

Env. Engineer (PLG)
For Chairman

Dated: 01/08/2025

Endst. No. HSPCB/PLG/2025/223-241

A copy of the above is forwarded to the following for information and further necessary action:-

1. All Head of Departments, MD/Chairman/CEOs of Boards/Corporations/authorities in the State of Haryana. They are with the request to go through the consolidated list of classification of industrial/non-industrial sectors/projects of Red, Orange, Green, Blue and White category and if any of process of respective department falls under Red, Orange, Green, Blue and White category of industrial/non-industrial sectors/projects, they are required to obtain necessary consent from HSPCB under the provisions of Water Act, 1974 and Air Act, 1981.
2. All Deputy Commissioners in the State of Haryana.

Env. Engineer (PLG)
For Chairman

Dated: 01/08/2025

Endst. No. HSPCB/PLG/2025/292

A copy of the above is forwarded to the Chairman, CPCB with reference to letter No. CP-18/1/2023-IPC-VI-HO-CPCB-HO dated 12.02.2025 for information and further necessary action.

Env. Engineer (PLG)
For Chairman

Dated: 01/08/2025

Endst. No. HSPCB/PLG/2025/293-95

- A copy of the above is forwarded to the following for information of the officers:-
1. PS to ACS, EF&W Department, Haryana.
 2. PS to Chairman
 3. PA to Member Secretary

Env. Engineer (PLG)
For Chairman

List of Red category of Industrial/Non industrial projects categorized by CPCB.

Sl. No.	Sector	New Category as per letter dated 12.02.2025
1.	Manufacturing of Automobiles (integrated facilities)	Red
2.	Asbestos and asbestos based industries	Red
3.	MANUFACTURING OF AUTOCLAVED AERATED CONCRETE (AAC) BRICKS/BLOCKS- AAC bricks/blocks manufacturing using coal as fuel (12 TPD and above)	Red
4.	MANUFACTURING OF NON-ALCOHOLIC BEVERAGES -Waste water generation \geq 100 KLD	Red
5.	BATTERY MANUFACTURING -Lead-acid Battery manufacturing (excluding assembling and charging of Lead acid Battery in micro- scale)	Red
6.	MANUFACTURING OF INDUSTRIAL CARBON INCLUDING ELECTRODES AND GRAPHITE BLOCKS, ACTIVATED CARBON, CARBON BLACK -Carbon black manufacturing	Red
7.	MANUFACTURING OF INDUSTRIAL CARBON INCLUDING ELECTRODES AND GRAPHITE BLOCKS, ACTIVATED CARBON, CARBON BLACK -Industrial carbon including electrodes & graphite blocks and calcined pet coke	Red
8.	INORGANIC CHEMICALS- Basic inorganic chemicals and electro chemicals and its derivatives including Manufacturing of acid	Red
9.	INORGANIC CHEMICALS- Phosphorous and its compounds, including phosphorous rock processing	Red
10.	INORGANIC CHEMICALS- Chlorates, per-chlorates & peroxides	Red
11.	INORGANIC CHEMICALS- Chlorine, fluorine, bromine, iodine, and their compounds	Red
12.	Coke oven plant, coal liquefaction, coal tar distillation and fuel gas- making	Red
13.	CEMENT PLANTS- With co-processing with CPP (Captive Power Plant)	Red
14.	CEMENT PLANTS- With co-processing without CPP	Red
15.	CEMENT PLANTS- Without co-processing with CPP	Red
16.	CEMENT PLANTS- Without co-processing without CPP	Red
17.	CEMENT PLANTS- Stand-alone grinding units with CPP	Red
18.	CHLOR ALKALI- Chlor alkali	Red
19.	CHLOR ALKALI- Chlor alkali using washed salt	Red
20.	CHLOR ALKALI- Chlor alkali using cleaner/gaseous fuel	Red
21.	CERAMICS- Ceramics/ Glass /Earthen potteries and tile manufacturing using coal/oil fired kilns (fuel consumption: 12 TPD and above)	Red
22.	DYES, DYE INTERMEDIATES AND PIGMENT PRODUCTIONS- Dyes, Dye Intermediates and Pigments produced by chemical synthesis	Red
23.	DYES, DYE INTERMEDIATES AND PIGMENT PRODUCTIONS- Natural Dye and Pigments Requiring acidic/alkaline/ solvent extraction	Red
24.	SYNTHETIC DETERGENT AND SOAPS- Synthetic detergents and soaps(waste water generation \geq 100KLD)	Red
25.	DISTILLERIES AND FERMENTATION INDUSTRIES- Distillery(Molasses based)	Red
26.	DISTILLERIES AND FERMENTATION INDUSTRIES- Distillery(Grain based)	Red

Sl. No.	Sector	New Category as per letter dated 12.02.2025
27.	DISTILLERIES AND FERMENTATION INDUSTRIES- Distillery(Grain based) with Distiller's Dried Grains with Soluble (DDGS) as by- product	Red
28.	DISTILLERIES AND FERMENTATION INDUSTRIES- Standalone yeast manufacturing units	Red
29.	DISTILLERIES AND FERMENTATION INDUSTRIES- Breweries and malteries industry(with fermentation)- Waste water generation ≥ 100 KLD	Red
30.	Manufacturing of Explosives, detonators, fuses, etc.	Red
31.	SYNTHETIC FIBRES MANUFACTURING- Synthetic fibres- PSF&PFY, generated from petrochemical	Red
32.	SYNTHETIC FIBRES MANUFACTURING- Synthetic fibres including rayon, tyre cord, viscose filament yarn/staple fibre, acrylic fibres	Red
33.	SYNTHETIC FIBRES MANUFACTURING- Synthetic fibres including rayon, tyre cord, viscose filament yarn/staple fibre, acrylic fibres using cleaner/gaseous fuel	
34.	FERTILIZERS PRODUCTION- Fertilizers(Urea)	Red
35.	FERTILIZERS PRODUCTION- Fertilizers (Calcium Ammonium Nitrate/Ammonium Nitrate)	Red
36.	FERTILIZERS PRODUCTION- Fertilizers(NPK)	Red
37.	FERTILIZERS PRODUCTION- Fertilizers (Straight Phosphatic Fertilizers)	Red
38.	MANUFACTURING OF GLUE AND GELATIN- Manufacturing of glue and gelatin using coal/liquid fuel	Red
39.	COMPRESSED BIOGAS (CBG)/BIO-CNG PLANTS- CBG plants based on industrial/ process waste.	Red
40.	STANDALONE PRODUCTION OF HYDROGEN AND/OR AMMONIA (WITHOUT CAPTIVE POWER PLANT USING FOSSIL FUEL)- Integrated unit for production of Ammonia through Hydrogen generated by pyrolysis/gasification	Red
41.	STANDALONE PRODUCTION OF HYDROGEN AND/OR AMMONIA (WITHOUT CAPTIVE POWER PLANT USING FOSSIL FUEL)- Integrated unit for production of ammonia through Hydrogen generated by electrolysis using renewable energy (capacity ≥ 15 TPD)	Red
42.	STANDALONE PRODUCTION OF HYDROGEN AND/OR AMMONIA (WITHOUT CAPTIVE POWER PLANT USING FOSSIL FUEL)- Hydrogen production through pyrolysis/gasification	Red
43.	Hazardous waste pre- processing/processing facility including spent acid processing, spent solvent recovery, etc.	Red
44.	MILK PROCESSES AND DAIRY PRODUCTS- Milk processes and dairy products (integrated project)	Red
45.	MILK PROCESSES AND DAIRY PRODUCTS- Dairy and dairy products (Small scale units), using coal/biomass as fuel (Waste water generation ≥ 100 KLD)	Red
46.	MINING AND ORE BENEFICIATION- Open-cast coal mining	Red
47.	MINING AND ORE BENEFICIATION- Under ground coal mining	Red
48.	MINING AND ORE BENEFICIATION- Mining of major minerals and ore beneficiation	Red
49.	IRON & STEEL (PRIMARY PROCESSING FROM ORE, INTEGRATED STEEL PLANTS AND SPONGEIRON UNITS)- Integrated iron and steel plants	Red

Sl. No.	Sector	New Category as per letter dated 12.02.2025
50.	IRON & STEEL (PRIMARY PROCESSING FROM ORE, INTEGRATED STEEL PLANTS AND SPONGEIRON UNITS)- Stand-alone sintering/palletisation	Red
51.	IRON & STEEL (PRIMARY PROCESSING FROM ORE, INTEGRATED STEEL PLANTS AND SPONGEIRON UNITS)- Sponge iron with CPP (Captive Power Plant)	Red
52.	IRON & STEEL (PRIMARY PROCESSING FROM ORE, INTEGRATED STEEL PLANTS AND SPONGEIRON UNITS)- Sponge iron without CPP	Red
53.	IRON & STEEL (PRIMARY PROCESSING FROM ORE, INTEGRATED STEEL PLANTS AND SPONGEIRON UNITS)- Stand-alone coke oven gas plants	Red
54.	ALUMINIUM PROCESSING- Aluminium Refinery	Red-
55.	ALUMINIUM PROCESSING- Aluminium Smelter	Red
56.	Copper Smelter	Red
57.	Zinc smelter	Red
58.	FERROUS AND NON-FERROUS METAL SECONDARY PROCESSING/ REPROCESSING UNITS INVOLVING DIFFERENT FURNACES THROUGH MELTING, REFINING, CASTING, ALLOY-MAKING- All Ferrous and Non-ferrous metal secondary processing/reprocessing units involving different furnaces through melting, refining, casting, alloy-making (using coal/liquid fuels)	Red
59.	INDUSTRY OR PROCESS INVOLVING METAL SURFACE TREATMENT OR PROCESS/HEAT TREATMENT- Industry or process involving metal surface treatment or process such as pickling/ electroplating/paint stripping/ heat treatment using cyanide bath/phosphating or finishing and anodizing / enamellings/galvanizing	Red
60.	ROLLING MILLS- Rolling and pickling	Red
61.	WIRE DRAWING AND WIRE NETTING- Wire drawing and wire netting(with pickling)	Red
62.	ORGANIC CHEMICALS INCLUDING HALOGENATED HYDROCARBONS- Organic chemicals including halogenated hydrocarbons (using solid/liquid fuel)	Red
63.	ORGANIC CHEMICALS INCLUDING HALOGENATED HYDROCARBONS- Organic chemicals including halogenated hydrocarbons (using cleaner fuel)	Red
64.	Oil and gas extraction (offshore & onshore extraction through drilling wells),Coal Bed Methane (CBM) drilling and shale gas, including group gathering stations (GGS), etc.	Red
65.	POWER GENERATION PLANTS- Power plants based on coal	Red
66.	POWER GENERATION PLANTS- Power plants based on liquid fuels	Red
67.	POWER GENERATION PLANTS- Biomass-based power plants	Red
68.	POWER GENERATION PLANTS- Nuclear energy-based power plants (> 220 MW)	Red
69.	PULP & PAPER (AGRO & WOOD)- Manufacturing of bleached chemical pulp, papers, and paper boards	Red
70.	PULP & PAPER (AGRO & WOOD)- Unbleached or Totally Chlorine Free (TCF) bleaching for manufacturing of chemical pulp, papers and Paper boards	Red
71.	PULP & PAPER (AGRO & WOOD)- Bleached grades of chemical pulp, paper, and paper board having Totally Chlorine Free (TCF) bleaching	Red

Sl. No.	Sector	New Category as per letter dated 12.02.2025
72.	PULP AND PAPER (RECYCLED FIBRE/WASTE PAPER BASED)- Pulp & Paper(With bleaching)	Red
73.	PULP AND PAPER (RECYCLED FIBRE/WASTE PAPER BASED)- Pulp & Paper (Without bleaching, capacity \geq 15 TPD)	Red
74.	MANUFACTURING OF PAINTS, VARNISHES (The process may cause considerable emissions of volatile organic compounds (VOC)- Manufacturing of solvent- based paints/varnish	Red
75.	MANUFACTURING OF PAINTS, VARNISHES (The process may cause considerable emissions of volatile organic compounds (VOC)- Manufacturing of water- based paints	Red
76.	MANUFACTURING OF PAINTS, VARNISHES (The process may cause considerable emissions of volatile organic compounds (VOC)- Manufacturing of powder coatings	Red
77.	PESTICIDE INDUSTRIES- Pesticide technical (organic chemicals based)	Red
78.	PESTICIDE INDUSTRIES- Pesticide technical (inorganic chemicals based like Zinc Phosphide and Aluminium Phosphide)	Red
79.	PESTICIDE INDUSTRIES- Pesticide formulation industries(Liquid formulation only)having boiler/thermopack	Red
80.	PESTICIDE INDUSTRIES- Pesticide formulation industries(having both liquid and dry formulation or dry formulation only) without having boiler /thermo pack	Red
81.	PESTICIDE INDUSTRIES- Pesticide formulation industries(having both liquid and dry formulation or dry formulation only) having boiler/thermopack	Red
82.	Petroleum oil refineries	Red
83.	PETROCHEMICALS - Petrochemicals (Naphtha cracker.)	Red
84.	PETROCHEMICALS - Petrochemicals (Gas cracker)	Red
85.	PETROCHEMICALS - Petrochemicals (without cracker)	Red
86.	PETROCHEMICALS - Petrochemicals(without cracker and using cleaner/gaseous fuel)	Red
87.	PHARMACEUTICAL INDUSTRY- Pharmaceuticals manufacturing	Red
88.	PHARMACEUTICAL INDUSTRY- Pharmaceuticals manufacturing using cleaner/gaseous fuel	Red
89.	REFRACTORIES- Refractories based on coal/liquid fuel (fuel consumption: 12 TPD and above)	Red
90.	SYNTHETIC RESINS- Synthetic resins manufacturing	Red
91.	INDUSTRIES ENGAGED IN RECYCLING/ REPROCESSING/ RECOVERY/ REUSE OF HAZARDOUS WASTE UNDER SCHEDULE IV OF H&OW (M&TBM) RULES, 2016 - ITEMS, NAMELY, SPENT CATALYSTS CONTAINING NICKEL, CADMIUM, ZINC, COPPER, ARSENIC, VANADIUM, AND COBALT, INCLUDING DRY BATTERY (EXCEPT LEAD), AND CLEARED METAL CATALYST- Hydro & pyro metallurgy	Red
92.	INDUSTRIES ENGAGED IN RECYCLING/ REPROCESSING/ RECOVERY/ REUSE OF HAZARDOUS WASTE UNDER SCHEDULE IV OF H&OW (M&TBM) RULES, 2016 - ITEMS, NAMELY, SPENT CATALYSTS CONTAINING NICKEL, CADMIUM, ZINC, COPPER, ARSENIC, VANADIUM, AND COBALT, INCLUDING DRY BATTERY (EXCEPT LEAD), AND CLEARED METAL CATALYST- Hydro & pyro metallurgy (using	Red

Sl. No.	Sector	New Category as per letter dated 12.02.2025
	cleaner/gaseous fuels & without crushing of materials)	
93.	INDUSTRIES ENGAGED IN RECYCLING/ REPROCESSING/ RECOVERY/ REUSE OF HAZARDOUS WASTE UNDER SCHEDULE IV OF H&OW (M&TBM) RULES, 2016 - ITEMS, NAMELY, SPENT CATALYSTS CONTAINING NICKEL, CADMIUM, ZINC, COPPER, ARSENIC, VANADIUM, AND COBALT, INCLUDING DRY BATTERY (EXCEPT LEAD), AND CLEARED METAL CATALYST- Pyro metallurgy (using coal/liquid fuels)	Red
94.	E-WASTE DISMANTLING/RECYCLING- Industry engaged in recycling of e-waste generated from the electrical and electronic Equipment (EEE) listed in the E-Waste (Management) Rules 2022 using pyro/ hydro/ electro- metallurgical processing and Recycling of plastic separated from Waste EEE	Red
95.	INDUSTRIES ENGAGED IN RECYCLING/ REPROCESSING/RECOVERY/REUSE OF HAZARDOUS WASTE (Items as per Schedule IV of H&OW (M&TBM) Rules, 2016)- Lead Recycling (Lead Acid Batteries with Acids; Lead Scrap Recycling) Rotary Furnace/ Pit Furnace (Mandir/Canopy Bhatti)	Red
96.	INDUSTRIES ENGAGED IN RECYCLING/ REPROCESSING/RECOVERY/REUSE OF HAZARDOUS WASTE (Items as per Schedule IV of H&OW (M&TBM) Rules, 2016.) Lead Recycling (Drained Lead Acid Batteries; Lead Scrap Recycling) Rotary Furnace/Mandir Bhatti on Cleaner Fuel	Red
97.	Sugar (excluding khandsari/jaggery)	Red
98.	Slaughterhouse / Slaughterhouse (with rendering plant)/integrated slaughtering unit, meat processing units, bone mill, Processing of animal horns, hoofs and other body parts	Red
99.	SEMI CONDUCTOR MANUFACTURING INDUSTRIES-Semi conductor fabs manufacturing	Red
100.	SEMI CONDUCTOR MANUFACTURING INDUSTRIES- Display fabs manufacturing	Red
101.	SEMI CONDUCTOR MANUFACTURING INDUSTRIES- Sensor fabs manufacturing/ Compound semi conductors/ silicon photonics	Red
102.	TANNERIES- Tanneries (Raw to finish)	Red
103.	TANNERIES- Tanneries (Raw to wetblue)	Red
104.	TANNERIES- Tanneries (Wet blue to finish)	Red
105.	TEXTILE INDUSTRY- Yarn / Textile processing involving any effluent/emission generating processes including bleaching, dyeing, printing, and colouring, including the garment and apparel Manufacturing industry	Red
106.	REPROCESSING OF WASTE TEXTILE FABRIC- Integrated facility for reprocessing of waste textile fabric (including washing, bleaching, dyeing etc.)	Red

LIST OF ESSENTIAL ENVIRONMENTAL SERVICES

i. Essential Environmental Services for Industrial Waste Management

Sl. No.	Sector	New Category as per letter dated 12.02.2025
	COMMON EFFLUENT TREATMENT PLANT (CETP)	
107.	CETP having MEE/spray drier	Red
108.	CETP (without having MEE/spray drier), Common MEE/common spray driers	Red
109.	Common Sewage-Effluent Treatment Plant (CSETP)	Red
110.	Effluent conveyance projects	Red
111.	COMMON HAZARDOUS WASTE TREATMENT, STORAGE AND DISPOSAL FACILITY- Integrated facility (Secured landfill and incinerator)	Red
112.	COMMON HAZARDOUS WASTE TREATMENT, STORAGE AND DISPOSAL FACILITY- Only secured landfill	Red
113.	COMMON HAZARDOUS WASTE TREATMENT, STORAGE AND DISPOSAL FACILITY- Only incinerator	Red
	COMMON BIO-MEDICAL WASTE TREATMENT FACILITY(CBWTF)	
114.	COMMON BIO-MEDICAL WASTE TREATMENT FACILITY(CBWTF)- CBWTF	Red
115.	COMMON BIO-MEDICAL WASTE TREATMENT FACILITY(CBWTF)- CBWTF using cleaner/gaseous fuel	Red

SERVICE/INFRASTRUCTURE DEVELOPMENT SECTORS

Sl. No.	Sector	New Category as per letter dated 12.02.2025
116.	HEALTH CARE FACILITIES (HCFS) (AS DEFINED UNDER BIO-MEDICAL WASTE MANAGEMENT RULES, 2016)- HCFS with captive incinerator, irrespective of number of beds	Red
117.	HEALTH CARE FACILITIES (HCFS) (AS DEFINED UNDER BIO-MEDICAL WASTE MANAGEMENT RULES, 2016)- More than 1000 bedded HCFS	Red
118.	HEALTH CARE FACILITIES (HCFS) (AS DEFINED UNDER BIO-MEDICAL WASTE MANAGEMENT RULES, 2016)- 501 to 1,000 bedded HCFS	Red
119.	HOTELS/ BANQUET HALLS HAVING ROOM FACILITY- Hotels (above 3star) or having 100 & above rooms	Red
120.	RAILWAY LOCOMOTIVE WORKSHOP/ INTEGRATED ROAD TRANSPORT WORKSHOP/ AUTHORIZED SERVICE CENTERS -Railway locomotive work shop/ Integrated road transport workshop/ Authorized service centers (waste water generation \geq 10KLD)	Red
121.	PORTS AND HARBOURS- Ports and harbours, jetties and dredging operations	Red

122.	DAIRY FARM -Dairy Farm (having more than 500 animals)	Red
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OTHERS/SPECIAL CATEGORY SECTORS

Sl. No.	Sector	New Category as per letter dated 12.02.2025
123.	HYDEL POWER PLANTS INCLUDING PUMPED STORAGE PROJECTS - Hydel power plants (Capacity>50 MW)	Red
124.	SAND/RIVER BED MATERIAL MINING FROM RIVERBED AND ITS FLOODPLAINS - Mining lease area more than 5 hectares or Mining lease area upto 5 hectares which is part of cluster mining	Red

List of left over industrial sector/non industrial categorized by HSPCB as per classification CPCB.

Sl. No.	Industrial /Non Industrial Sector/Project	Category left over and categorized by HSPCB
1.	Manufacturing of lead glass	Red
2.	Industrial estates/ parks / complexes/ areas/ export processing zones/ SEZs/ Biotech parks/ leather complex	Red
3.	Cotton coated fabrics including printing and lamination (Rexene) using Coal or liquid fuels and having Fuel consumption \geq 24 TPD	Red
4.	Lithium Ion battery manufacturing units or assembling of Lithium Ion batteries with or without charging, irrespective of waste generation and quantity of fuel used	Red
5.	Restaurants/Dhabas/ Eateries with minimum seating capacity of 36 or Motels/Marriage Halls/Banquet Halls/ Party Lawns having minimum floor area of 100 m ² (Waste Water Generation >500 KLD) *Note: 1. Units covered under consent management of board shall provide/install effluent treatment plant and entire waste water generated from kitchen, laundry and domestic sewage should be treated in ETP and maximize reuse of treated water and shall comply with standards as prescribed under EP rules 1986(as amended) as applicable. 2. The specific standards prescribed under EP Rules, 1986 (as amended) shall be applicable on the Hotels, banquet halls, restaurants, etc. If, the effluent is discharged into a municipal sewer leading to a Sewage treatment Plant, the hotel or restaurant or banquet hall, as the case may be, shall provide a proper Oil and Grease Trap for effluent arising from its kitchen and laundry and shall have to comply with the 'General Standards for Discharge of Environmental Pollutants Part-A: Effluents' notified under Schedule-VI. 3. The guidelines and mechanism issued by CPCB vide letter dated 19.03.2020 for Control of Pollution and Enforcement of Environment Norms at Individual Establishments and the Area/Cluster of Restaurants/Hotels/Motels/Banquets shall be applicable.	Red
6.	Stand alone analytical testing laboratory	Red

List of Orange category of Industrial/Non industrial projects categorized by CPCB.

Sl. No.	Sector	New Category as per letter dated 12.02.2025
1.	BAKERY, CONFECTIONERY AND SWEETS PRODUCTS- Bakery, confectionery, sweets with production capacity \geq 1TPD	Orange
2.	BRICK MANUFACTURING- Brick kilns using coal as fuel	Orange
3.	BRICK MANUFACTURING- Brick kilns using biomass as fuel	Orange
4.	BRICK MANUFACTURING- Tunnel brick kilns (gas fired)	Orange
5.	MANUFACTURING OF AUTOCLAVED AERATED CONCRETE (AAC) BRICKS/BLOCKS- AAC bricks/blocks manufacturing using coal as fuel (less than 12 TPD)	Orange
6.	MANUFACTURING OF AUTOCLAVED AERATED CONCRETE (AAC) BRICKS/BLOCKS- AAC bricks/blocks Manufacturing using biomass as fuel	Orange
7.	MANUFACTURING OF AUTOCLAVED AERATED CONCRETE (AAC) BRICKS/BLOCKS- AAC bricks/blocks manufacturing using gas as fuel	Orange
8.	FLY ASH BRICKS/BLOCK MANUFACTURING- Fly ash bricks/ block manufacturing (with boiler)	Orange
9.	MANUFACTURING OF NON-ALCOHOLIC BEVERAGES- Waste water generation < 100 KLD	Orange
10.	BATTERY MANUFACTURING- Dry cell Battery (excluding manufacturing of electrodes) and assembling & charging of acid lead battery on micro scale	Orange
11.	MANUFACTURING OF INDUSTRIAL CARBON INCLUDING ELECTRODES AND GRAPHITE BLOCKS, ACTIVATED CARBON, CARBON BLACK - Activated carbon manufacturing (with steam activation)	Orange
12.	CEMENT PLANTS - Stand-alone grinding units without CPP	Orange
13.	CHLOR ALKALI- Chlor alkali using cleaner/gaseous fuel and washed salt	Orange
14.	MANUFACTURING OF COIR/COIRPITH AND COIR PRODUCTS- Coir bleaching and dyeing/ printing units	Orange
15.	CERAMICS- Ceramics/ Glass /Earthen potteries and tile manufacturing using coal/oil fired kilns (fuel consumption: less than 12 TPD)	Orange
16.	CERAMICS- Ceramics/Glass/Earthen potteries and tile manufacturing (using gas fired kilns)/tunnel kiln	Orange
17.	Coal Washeries	Orange
18.	Liquid floor Cleaner, black phenyl, liquid soap, glycerol mono-stearate manufacturing	Orange
19.	Cashew nut processing	Orange
20.	COFFEE SEEDS PROCESSING INDUSTRY - Coffee seeds processing (wet process)	Orange
21.	DYES, DYE INTERMEDIATES AND PIGMENT PRODUCTIONS - Natural Dye and Pigments not require acidic/alkaline/ solvent extraction	Orange
22.	SYNTHETIC DETERGENT AND SOAPS- Synthetic detergents and soaps(waste water generation < 100 KLD)	Orange
23.	DISTILLERIES AND FERMENTATION INDUSTRIES- Breweries and malteries industry(with fermentation)- Waste water generation < 100 KLD	Orange

Sl. No.	Sector	New Category as per letter dated 12.02.2025
24.	FIBRE GLASS (FIBRE REINFORCED PLASTIC) PRODUCTION - Fibre glass (containing lead) Production and processing (excluding moulding)	Orange
25.	FIBRE GLASS (FIBRE REINFORCED PLASTIC) PRODUCTION - Fibre glass(without lead) production and processing (excluding moulding)	Orange
26.	Manufacturing of Firecrackers including improved crackers/green crackers, etc.	Orange
27.	FERTILIZERS PRODUCTION -Fertilizer (granulation /formulation/ blending) generating wastewater through floor washings, cooling towers etc.	Orange
28.	FERTILIZERS PRODUCTION -Fertilizer (granulation / formulation /blending) not generating wastewater	Orange
29.	FOOD AND FOOD PROCESSING INCLUDING FRUITS AND VEGETABLE PROCESSING -Waste water generation \geq 10 KLD	Orange
30.	FISH FEED, POULTRY FEED AND CATTLE FEED -Fish feed, poultry feed and cattle feed (with boiler)	Orange
31.	FISH FEED, POULTRY FEED AND CATTLE FEED -Fish processing and packing (excluding chilling of fishes)	Orange
32.	MANUFACTURING OF MODULAR WOODEN FURNITURE - Modular wooden furniture from particle board, MDF, swan timber etc, Ceiling tiles/ partition board from sawdust, woodchips etc., and other agricultural waste using synthetic adhesive resin, wooden box making (With boiler)	Orange
33.	MANUFACTURING OF GLUE AND GELATIN -Manufacturing of glue and gelatin by using biomass/cleaner fuel	Orange
34.	MANUFACTURING OF GLASS (INCLUDING PRINTING OR ETCHING OF GLASS SHEET USING HYDROFLUORIC ACID) -Manufacturing of glass (Oil/coal fired)	Orange
35.	MANUFACTURING OF GLASS (INCLUDING PRINTING OR ETCHING OF GLASS SHEET USING HYDROFLUORIC ACID) -Manufacturing of glass (gas fired)	Orange
36.	Producer Gas plant using conventional coal Gasification	Orange
37.	STANDALONE PRODUCTION OF HYDROGEN AND/OR AMMONIA (WITHOUT CAPTIVE POWER PLANT USING FOSSIL FUEL) -Integrated unit for production of Ammonia through hydrogen generated by electrolysis using renewable energy (Capacity < 15 TPD)	Orange
38.	STANDALONE PRODUCTION OF HYDROGEN AND/OR AMMONIA (WITHOUT CAPTIVE POWER PLANT USING FOSSIL FUEL) -Hydrogen production through electrolysis using raw/sea water and renewable energy(capacity \geq 2.5TPD)	Orange
39.	HOT MIX PLANTS - Hot mix plants using oil as fuel	Orange
40.	HOT MIX PLANTS - Hot mix plants using gaseous as fuel	Orange
41.	Ice cream manufacturing units	Orange
42.	Printing Ink Manufacturing	Orange
43.	JUTE PROCESSING -Jute processing (with dyeing/with boiler)	Orange
44.	Lime manufacturing (using lime kiln)	Orange
45.	MILK PROCESSES AND DAIRY PRODUCTS -Dairy and dairy products (Small scale units), using coal/biomass as fuel (Waste water generation< 100 KLD)	Orange

Sl. No.	Sector	New Category as per letter dated 12.02.2025
46.	MILK PROCESSES AND DAIRY PRODUCTS -Dairy and dairy products, (Small scale units), using PNG as fuel	Orange
47.	MINING AND ORE BENEFICIATION - Mining of minor minerals (except Sand/riverbed material mining)	Orange
48.	MINING AND ORE BENEFICIATION -Grinding, processing, and screening of minor minerals	Orange
49.	Manufacturing of Mirror From sheet glass	Orange
50.	Mineral processing, industries involving ore sintering, pelletisating, grinding & pulverization	Orange
51.	Malteries (without fermentation)	Orange
52.	Manufacturing of Mosquito Repellent & coil	Orange
53.	FERROUS AND NON-FERROUS METAL SECONDARY PROCESSING/ REPROCESSING UNITS INVOLVING DIFFERENT FURNACES THROUGH MELTING, REFINING, CASTING, ALLOY-MAKING - Ferrous and Non-ferrous metal (excluding lead, nickel, and manganese) secondary processing/reprocessing units involving different furnaces through melting, refining, casting, alloy-making (using Cleaner fuels/electricity)	Orange
54.	Aluminium & copper extraction from scrapusing an oil-fired furnace(dry process only)	Orange
55.	INDUSTRY OR PROCESS INVOLVING METAL SURFACE TREATMENT OR PROCESS/HEAT TREATMENT - Plasma electrolytic polishing (electroplating)	Orange
56.	FORGING OF FERROUS AND NON-FERROUS METALS - Forging of ferrous and non-Ferrous metals using liquid fuel	Orange
57.	FORGING OF FERROUS AND NON-FERROUS METALS - Forging of ferrous and non- ferrous metals using gaseous fuel	Orange
58.	FORGING OF FERROUS AND NON-FERROUS METALS - Forging of ferrous and non- ferrous metals using electricity	Orange
59.	ROLLING MILLS -Rolling mills (oil and coal fired)	Orange
60.	FOUNDRY OPERATIONS -Cupola furnace	Orange
61.	FOUNDRY OPERATIONS -Induction furnace/ arc furnace	Orange
62.	WIRE DRAWING AND WIRE NETTING - Formulation/palletisation of camphor tablets, Naphthalene balls from camphor/naphthalene powders.	Orange
63.	EDIBLE OIL MILLS -Vegetable oil manufacturing including solvent extraction And refinery/hydrogenated oils	Orange
64.	POWER GENERATION PLANTS - Nuclear energy-based power plants (up to 220 MW)	Orange
65.	POWER GENERATION PLANTS - Gas-based power plants	Orange
66.	PULP AND PAPER (RECYCLED FIBRE/WASTE PAPER BASED) -Pulp & Paper (Without bleaching; plant capacity<15 TPD)	Orange
67.	MANUFACTURING OF PAINTS, VARNISHES (The process may cause considerable emissions of volatile organic compounds (VOC)- Manufacturing of paint and varnishes (only blending and mixing)	Orange
68.	PESTICIDE INDUSTRIES - Pesticide formulation industries(Liquid formulation only)without having boiler/thermopack	Orange

Sl. No.	Sector	New Category as per letter dated 12.02.2025
69.	Photographic film and its chemicals	Orange
70.	MANUFACTURING OF LUBRICATING OILS, GREASE AND PETROLEUM-BASED PRODUCTS- Manufacturing of lubricating oils, grease, and petroleum- based products	Orange
71.	PHARMACEUTICAL INDUSTRY -Pharmaceuticals (Formulation)	Orange
72.	PHARMACEUTICAL INDUSTRY -Pharmaceuticals (Formulation)using cleaner/gaseous fuel	Orange
73.	PHARMACEUTICAL INDUSTRY -Vaccine manufacturing	Orange
74.	PHARMACEUTICAL INDUSTRY -Vaccine manufacturing using cleaner/gaseous fuel	Orange
75.	PHARMACEUTICAL INDUSTRY -Pharmaceutical R&D facilities	Orange
76.	PHARMACEUTICAL INDUSTRY -Ayurvedic or Unani medicines manufacturing	Orange
77.	PHARMACEUTICAL INDUSTRY -Ayurvedic or unani medicines manufacturing using cleaner fuel	Orange
78.	Plywood/board manufacturing (including Veneer and laminate) with biomass fired boiler / thermic fluid heater (without resinplant)	Orange
79.	Printing press (newspaper, books, magazines, etc./ Gravure printing	Orange
80.	Synthetic Rubber Excluding molding	Orange
81.	REFRACTORIES- Refractories based on coal/liquid fuel (fuel consumption: less than 12 TPD)	Orange
82.	REFRACTORIES- Refractories based on cleaner fuels	Orange
83.	RUBBER PRODUCTS MANUFACTURING -Tyre and tube manufacturing	Orange
84.	RUBBER PRODUCTS MANUFACTURING -Tyres and tubes vulcanization/hot retreading	Orange
85.	RUBBER PRODUCTS MANUFACTURING -Rubber goods industry(with solid fuel/oil-based boiler)	Orange
86.	SYNTHETIC RESINS -Synthetic resins manufacturing(using only gaseous fuel)	Orange
87.	RICE MILLS -Parboiled rice mill (with soaking and steam/drier)	Orange
88.	INDUSTRIES ENGAGED IN RECYCLING/ REPROCESSING/ RECOVERY/ REUSE OF HAZARDOUS WASTE UNDER SCHEDULE IV OF H&OW (M&TBM) RULES, 2016 - ITEMS, NAMELY, SPENT CATALYSTS CONTAINING NICKEL, CADMIUM, ZINC, COPPER, ARSENIC, VANADIUM, AND COBALT, INCLUDING DRY BATTERY (EXCEPT LEAD), AND CLEARED METAL CATALYST- Pyro metallurgy (using cleaner/gaseous fuels)	Orange
89.	INDUSTRIES ENGAGED IN RECYCLING/ REPROCESSING/ RECOVERY/ REUSE OF HAZARDOUS WASTE UNDER SCHEDULE IV OF H&OW (M&TBM) RULES, 2016 - ITEMS, NAMELY, SPENT CATALYSTS CONTAINING NICKEL, CADMIUM, ZINC, COPPER, ARSENIC, VANADIUM, AND COBALT, INCLUDING DRY BATTERY (EXCEPT LEAD), AND CLEARED METAL CATALYST- Hydro metallurgy	Orange
90.	E-WASTE DISMANTLING/RECYCLING -Industry engaged in recycling	Orange

Sl. No.	Sector	New Category as per letter dated 12.02.2025
	of e-waste generated from the electrical and electronic equipment (EEE) listed in the E-Waste (Management) Rules 2022 (PCB processing limited to only mechanical processing and separation without pyro/ hydro/ electro-metallurgical processing), production of Al, Cu, and other metals from non-PCB sources and/or recycling of plastic Separated from Waste EEE.	
91.	INDUSTRIES ENGAGED IN RECYCLING/REPROCESSING/RECOVERY/REUSE OF HAZARDOUS WASTE (Items as per Schedule IV of H&OW (M&TBM) Rules, 2016.) - Isolated storages (as defined under Manufacture, Storage, and Import of Hazardous Chemicals Rules, 1989 as amended)	Orange
92.	INDUSTRIES ENGAGED IN RECYCLING/REPROCESSING/RECOVERY/REUSE OF HAZARDOUS WASTE (Items as per Schedule IV of H&OW (M&TBM) Rules, 2016.) - Paint and ink sludge/ residues recycling	Orange
93.	INDUSTRIES ENGAGED IN RECYCLING/REPROCESSING/RECOVERY/REUSE OF HAZARDOUS WASTE (Items as per Schedule IV of H&OW (M&TBM) Rules, 2016.) - Industries engaged in recycling / reprocessing/ recovery/reuse of Hazardous Waste, excluding lead, paint, and ink sludge	Orange
94.	INDUSTRIES ENGAGED IN RECYCLING/REPROCESSING/RECOVERY/REUSE OF HAZARDOUS WASTE (Items as per Schedule IV of H&OW (M&TBM) Rules, 2016.) - Refining of used oil by hydro-treating/using solvent extraction	Orange
95.	INDUSTRIES ENGAGED IN RECYCLING/REPROCESSING/RECOVERY/REUSE OF HAZARDOUS WASTE (Items as per Schedule IV of H&OW (M&TBM) Rules, 2016.) - Refining of used oil by using thin film evaporation/vacuum distillation with clay treatment	Orange
96.	INDUSTRIES ENGAGED IN RECYCLING/REPROCESSING/RECOVERY/REUSE OF HAZARDOUS WASTE (Items as per Schedule IV of H&OW (M&TBM) Rules, 2016.) - Recycling/reprocessing of waste oil	Orange
97.	RECYCLING OF PLASTIC WASTE - Manufacturing of flakes/staple fibre/strip from the recycling of PET bottles	Orange
98.	RECYCLING OF PLASTIC WASTE - Plastic waste processing (manufacturing of flakes/granules)	Orange
99.	SCRAPING FACILITIES FOR RECYCLING END-OF-LIFE VEHICLES, WAGONS, AND COACHES -Collection, Depollution and Dismantling Centers (Without shredding)	Orange
100.	SCRAPING FACILITIES FOR RECYCLING END-OF-LIFE VEHICLES, WAGONS, AND COACHES -Collection, Depollution, Dismantling and shredding Centers	Orange
101.	Ship breaking industries	Orange
102.	Manufacturing of Silica gel	Orange
103.	Manufacturing of Iodized Salt from Crude/RawSalt	Orange
104.	Manufacturing of Starch/ Sago / Sorbitol	Orange
105.	Stone crushers	Orange
106.	Stone crushing/grinding/washing & screening of riverbed material(s)	Orange

Sl. No.	Sector	New Category as per letter dated 12.02.2025
107.	MANUFACTURING OF SURGICAL AND MEDICAL PRODUCTS- Manufacturing of Surgical And medical products	Orange
108.	TANNERIES -Vegetable tanning	Orange
109.	MANUFACTURING OF TOOTH POWDER, TOOTH PASTE, TALCUMPOWDER AND OTHER COSMETIC ITEMS - Manufacturing of toothpaste and other cosmetic items	Orange
110.	THERMOMETER MANUFACTURING- Glass (mercury based) thermometer manufacturing	Orange
111.	Manufacturing of Teflon- based products	Orange
112.	Thermocol manufacturing (with boiler)	Orange
113.	MANUFACTURING OF TOBACCO PRODUCTS INCLUDING CIGARETTES AND TOBACCO PROCESSES- Manufacturing of tobacco products including cigarettes and tobacco processes (with boiler)	Orange
114.	Tyre Pyrolysis Oil Industries-Applicable for advanced batch automated process/continuous TPO units	Orange
115.	TEA PROCESSING AND BLENDING- Tea processing (with boiler)	Orange
116.	TEXTILE INDUSTRY- Yarn to grey fabric manufacturing with water jet machines	Orange
117.	SAREE/FABRICPRINTING BY SCREEN/WOODEN BLOCK/HAND BLOCK- Saree/fabric printing by screen/wooden block/hand block	Orange
118.	TEXTILE SPINNING, SIZING AND WEAVING MILLS- Textile spinning, sizing and weaving mills (wastewater generation \geq 10KLD)	Orange

SERVICE/INFRASTRUCTURE DEVELOPMENT SECTORS

Sl. No.	Sector	New Category as per letter dated 12.02.2025
119.	STAND ALONE GENERATOR SET (Gen set) (i. Standalone gen set(s) of total capacity less than 1000 KVA may not require additional classification. The used oil/waste oil generated during repair and maintenance need to be disposed through authorized hazardous waste recycler by service provider/OEM. ii. Projects such data centers etc. having pollution potential due to gen sets only, may be classified based on the capacity and fuel used.)- Genset(s) of total capacity \geq 1MVA, using liquid fuel	Orange
120.	Airports	Orange
121.	HEALTH CARE FACILITIES (HCFS) (AS DEFINED UNDER BIO-MEDICAL WASTE MANAGEMENT RULES, 2016) (Sectors generates bio-medical waste. As per methodology scores assigned to H.)- 201 to 500 bedded HCFs	Orange
122.	HEALTH CARE FACILITIES (HCFS) (AS DEFINED UNDER BIO-MEDICAL WASTE MANAGEMENT RULES, 2016) (Sectors generates bio-medical waste. As per methodology scores assigned to H.)- 51 to 200 bedded HCFs	Orange
123.	HOTELS/ BANQUET HALLS HAVING ROOM FACILITY- Hotels (above 3 star) or having 100 & above rooms (based on cleaner /gaseous fuel)	Orange
124.	HOTELS/ BANQUET HALLS HAVING ROOM FACILITY- Hotels (up to 3	Orange

	star) or having more than 20 rooms but less than 100 rooms.	
125.	RAILWAY LOCOMOTIVE WORKSHOP/ INTEGRATED ROAD TRANSPORT WORKSHOP/ AUTHORIZED SERVICE CENTERS- Railway locomotive work shop/ Integrated road transport workshop/ Authorized service centers (wastewater generation <10 KLD)	Orange
126.	RAILWAY STATIONS -Railway Stations(Waste water Generation \geq 5 MLD)	Orange
127.	PORTS AND HARBOURS- Ports and harbours (only containers handling)/ Captive jetties	Orange
128.	Automobile service stations/ workshops	Orange
129.	BUILDING CONSTRUCTION PROJECTS (i. During the construction phase, the sector is mainly air polluting. However, in post construction phase it is mainly water polluting due to generation of sewage. Consent to Establish/Operate to be taken as per EC conditions, as applicable. (ii. Building construction project \geq 5000sq.m., but <20,000sq.m. built-up area (with connectivity to terminal STP) may not require separate classification. For projects <5000 the waste water shall be managed according to on-site sanitation methods as mentioned in the Manual on Sewerage and Sewage Treatment System(2013), published by the Central Public Health and Environmental Engineering Organisation (CPHEEO), and as amended from time to time.)- Building construction project \geq 20,000 sq. m. built-up area	Orange
130.	Stand alone mechanized laundry (using boiler)	Orange
131.	New highway construction project	Orange
132.	DAIRY FARM Dairy Farm (having 101 to 500 animals)	Orange
133.	DAIRY FARM (Dairy farms having less than 15 animals do not require separate classification.)- Dairy Farm (having 15 to 100animals)	Orange

OTHERS/SPECIAL CATEGORY SECTORS

Sl. No	Sector	New Category as per letter dated 12.02.2025
134.	HYDEL POWER PLANTS INCLUDING PUMPED STORAGE PROJECTS -Mini Hydel power plants (Capacity from more than 25MVA and upto 50 MW)	Orange
135.	SAND/RIVER BED MATERIAL MINING FROM RIVERBED AND ITS FLOODPLAINS (excluding manual excavation) (i. Sand/riverbed material mining from river bed and its flood plains may cause ecological disturbances, erosion of riverbed, change in hydro-geological conditions & river ecosystem, etc. ii. Cluster mining means that the distance of mining lease area is less than 500m from periphery of another lease area. iii. This categorization is made considering the ecological damages and not based on pollution potential/index. Cluster mining as defined in 'Enforcement & Monitoring Guidelines for Sand Mining, 2020', issued by MoEF&CC.)- Standalone mining lease area up to five hectares in areas (not a part of any cluster mining)	Orange

List of left over industrial sector/non industrial categorized by HSPCB as per classification CPCB

Sl. No.	Industrial /Non Industrial Sector/Project	Category left over and categorized by HSPCB
1.	Manufacturing of pasted veneers using coal/ liquid fuels / Biomass-based fuels boiler	Orange
2.	Cotton coated fabrics including printing and lamination (Rexene)	Orange
3.	Friction dust	Orange
4.	Brake lining/ Disc brake pad	Orange
5.	Chlorinated paraffin wax/plasticizers	Orange
6.	Distilled water units using boiler or furnace as heating source based on coal/liquid fuel or biomass more than 24TPD	Orange
7.	Restaurants/Dhabas/ Eateries with minimum seating capacity of 36 or Motels/Marriage Halls/Banquet Halls/ Party Lawns having minimum floor area of 100 m ² (Waste Water Generation \geq 100 KLD and <500 KLD) *Note: 1. Units covered under consent management of board shall provide/install effluent treatment plant and entire waste water generated from kitchen, laundry and domestic sewage should be treated in ETP and maximize reuse of treated water and shall comply with standards as prescribed under EP rules 1986(as amended) as applicable. 2. The specific standards prescribed under EP Rules, 1986 (as amended) shall be applicable on the Hotels, banquet halls, restaurants, etc. If, the effluent is discharged into a municipal sewer leading to a Sewage treatment Plant, the hotel or restaurant or banquet hall, as the case may be, shall provide a proper Oil and Grease Trap for effluent arising from its kitchen and laundry and shall have to comply with the 'General Standards for Discharge of Environmental Pollutants Part-A: Effluents' notified under Schedule-VI. 3. The guidelines and mechanism issued by CPCB vide letter dated 19.03.2020 for Control of Pollution and Enforcement of Environment Norms at Individual Establishments and the Area/Cluster of Restaurants/Hotels/Motels/Banquets shall be applicable.	Orange
8.	Homeopathic medicine manufacturing	Orange
9.	Homeopathic medicine manufacturing using cleaner fuel	Orange
10.	Manufacturing of bakelite molded components using coal or biomass or gas as fuel	Orange
11.	Cotton spinning and weaving (medium and large scale) (wastewater generation \geq 10 KLD)	Orange
12.	Manufacturing of precast Cement products (with asbestos/ boiler / steam curing) like pipe, pillar, jafri, well ring, block/tiles etc.(should be done in closed covered shed to control fugitive emissions)	Orange
13.	Land/area development project \geq 50 hectare	Orange
14.	Plastic Waste Processor (waste to oil and industrial composting)	Orange
15.	Industrial units having Boiler /Thermic Fluid Heater (TFH), but product/process not covered under any category (i.e. Red, Orange, Green and Blue)	Orange

List of Green category of Industrial/Non industrial projects categorized by CPCB.

Sl. No.	Sector	New Category as per letter dated 12.02.2025
1.	Almirah, Grill Manufacturing (Dry Mechanical Process)	Green
2.	BAKERY, CONFECTIONERY AND SWEETS PRODUCTS- Bakery, confectionery, sweets with production capacity \geq 1TPD (using cleaner/gaseous fuel)	Green
3.	FLY ASH BRICKS/BLOCK MANUFACTURING- Fly ash bricks/block Manufacturing (without boiler)	Green
4.	BATTERY MANUFACTURING- Battery manufacturing Without boiler (excluding lead acid battery)	Green
5.	Briquette manufacturing (coal/biomass/coke)	Green
6.	CEMENT PLANTS- Bulk terminals for storage and packaging of cement	Green
7.	Manufacturing of Compact disc Computer(CD/DVD)/ cassette manufacturing/reel manufacturing	Green
8.	MANUFACTURING OF COIR/COIR PITH AND COIR PRODUCTS- Coir fibre/pith processing units generating effluent	Green
9.	CERAMICS- Ceramics/ Glass /Earthen potteries and tile manufacturing (using only electrical kiln)	Green
10.	Phenyl/toilet Cleaner Formulation and bottling	Green
11.	COFFEE SEEDS PROCESSING INDUSTRY- Coffee seeds processing with eco-pulper	Green
12.	Manufacturing of Candy	Green
13.	Manufacturing of precast Cement products (without using asbestos/ boiler / steam curing) like pipe, pillar, jafri, wellring, block/tiles etc.(should be done inclosed covered shed to control fugitive emissions)	Green
14.	Manufacturing of Ceramic Colour by mixing & blending only (not using boiler and wastewater Recycling process)	Green
15.	CHILLING PLANT,COLD STORAGE AND ICE-MAKING- Chilling plant	Green
16.	CHILLING PLANT,COLD STORAGE AND ICE-MAKING- Cold storage	Green
17.	CHILLING PLANT,COLD STORAGE AND ICE-MAKING- Ice Making	Green
18.	Decoration of Ceramic Cups and plates by electric furnace	Green
19.	Ready mix Cement Concrete	Green
20.	CO2 recovery plant	Green
21.	SYNTHETIC DETERGENT AND SOAPS- Synthetic detergents and soaps(only formulation)	Green
22.	DISTILLERIES AND FERMENTATION INDUSTRIES- Potable alcohol by blending, bottling of alcohol products	Green
23.	Manufacturing of coated Electrode	Green
24.	Emery powder (fine dust of sand) manufacturing	Green
25.	FOOD AND FOOD PROCESSING INCLUDING FRUITS AND VEGETABLE PROCESSING- Waste water generation < 10 KLD (without boiler)	Green
26.	Fish feed, poultry feed and cattle feed (without boiler)	Green
27.	MANUFACTURING OF MODULAR WOODEN FURNITURE- Modular wooden furniture from particle board, MDF, swan timber etc, Ceiling tiles/ partition board from saw dust, wood chips etc., and other agricultural waste using synthetic adhesive resin, wooden box making (Without boiler)	Green
28.	Carpentry & wooden furniture manufacturing with spray painting (excluding saw mill) with the help of electrical (motorized) machines such as electrical wood planner, steel saw Cutting circular blade,etc.	Green
29.	Foam manufacturing	Green
30.	Flour mills (dry process)	Green

Sl. No.	Sector	New Category as per letter dated 12.02.2025
31.	STEEL FURNITURE INDUSTRY (Obnoxious gases from welding.)- Steel furniture with spray painting	Green
32.	STANDALONE PRODUCTION OF HYDROGEN AND/OR AMMONIA (WITHOUT CAPTIVE POWER PLANT USING FOSSIL FUEL) - Hydrogen production through electrolysis using raw/sea water and renewable energy(capacity<2.5TPD)	Green
33.	Glue from starch (physical mixing) with Gas/ electrically operated oven/boiler.	Green
34.	Gold and silver smithy (purification with acid smelting operation and sulphuric acid polishing operation) (using less or equal to 1litre of sulphuric acid/nitric acid per month)	Green
35.	Jute processing (without dyeing / without boiler)	Green
36.	Manufacturing of optical Lenses (using electrical furnace)	Green
37.	Mobile towers using genset (s)	Green
38.	INDUSTRY OR PROCESS INVOLVING METAL SURFACE TREATMENT OR PROCESS/HEAT TREATMENT - Heat treatment using furnace (without cyaniding)	Green
39.	INDUSTRY OR PROCESS INVOLVING METAL SURFACE TREATMENT OR PROCESS/HEAT TREATMENT - Heat treatment with any of the new technology like ultrasound probe, induction hardening, ionization beam, gas carburizing etc.	Green
40.	Forging of ferrous and nonferrous metals (cold forging, without any heat treatment)	Green
41.	Rolling mills (gas fired)	Green
42.	Wire drawing and wire netting(without pickling and with heat treatment)	Green
43.	Die-casting/extrusion process only	Green
44.	Manufacturing of aluminium utensils from aluminium circles pressing/ Brass and bell Metal utensils manufacturing from circles (dry mechanical operation only)	Green
45.	EDIBLE OIL MILLS - Oil mills Ghani and extraction without boiler(no refining/ hydrogenation)	Green
46.	Manufacturing of lubricating oils, grease, and petroleum- based products (only blending)	Green
47.	PHARMACEUTICAL INDUSTRY - Ayurvedic or unani Medicines manufacturing (Without boiler)	Green
48.	Digital Printing on flex /vinyl, PVC etc.(more than 5 machines)	Green
49.	Spray Painting, Paint baking, Paint shipping	Green
50.	Manufacturing of bi-axially oriented Polypropylene (PP) film along with Metalizing operations	Green
51.	Pulse/Dal Mills	Green
52.	Insulation and other coated Papers(excluding paper or pipe manufacturing)	Green
53.	Packaging materials manufacturing from non- asbestos fibre, vegetable fibre yarn	Green
54.	Polythene and plastic processed products manufacturing (virgin/compostable plastic)	Green
55.	Poultry, piggery, and hatchery	Green
56.	Puffed rice (muri) (using gas)	Green
57.	RUBBER PRODUCTS MANUFACTURING - Rubber goods industry (with gas-based boiler)	Green
58.	SYNTHETIC RESINS - Blending of melamine Resins & different powder, additives by physical mixing, Including phenolic resin (without boiler)	Green
59.	RICE MILLS - Raw rice mill (Without soaking and steam/drier)/ hullers)	Green
60.	E-WASTE DISMANTLING/RECYCLING - Industry engaged in dismantling (only) of e- waste, generated from the electrical and electronic equipment(EEE)listed in the E-Waste (Management) Rules2022	Green
61.	E-WASTE DISMANTLING/RECYCLING - E-waste refurbishing centres	Green
62.	SCRAPING FACILITIES FOR RECYCLING END-OF-LIFE VEHICLES, WAGONS, AND COACHES - Common Shredders (Standalone)	Green
63.	MANUFACTURING OF SURGICAL AND MEDICAL PRODUCTS - Surgical and medical products assembled only (with effluent-generating	

Sl. No.	Sector	New Category as per letter dated 12.02.2025
	processes)	
64.	SEMI CONDUCTOR MANUFACTURING INDUSTRIES- Semiconductor Assembly, Testing, Marking and Packaging Facility(ATMP)	Green
65.	Sawmills	Green
66.	Spice grinding	Green
67.	Cutting, Sizing and polishing of marble, granite and other stones	Green
68.	Manufacturing of tooth powder, talcum powder	Green
69.	Manufacturing of tobacco products including cigarettes and tobacco processes (without boiler)	Green
70.	Transformer repairing/ manufacturing(dry process only)	Green
71.	Tamarind powder manufacturing	Green
72.	Tea processing (without boiler)	Green
73.	TEXTILE INDUSTRY- Garment and apparel manufacturing industry including Doubling/Reeling /TFO-Two for one unit(dry process)-with boiler	Green
74.	SAREE/FABRICPRINTING BY SCREEN/WOODEN BLOCK/HAND BLOCK- Hand block printing without effluent generation	Green
75.	Textile spinning, sizing and weaving mills (waste water generation <10 KLD)	Green
76.	Power looms (without dye and bleaching)	Green
77.	Reprocessing of waste textile fabric (dry process)	Green
78.	Seasoning of Wood in steam heated chamber	Green
79.	Pulverization of bamboo and scrap Wood	Green
80.	Distilled Water (without boiler) with electricity as Source of heat	Green
81.	Purification of Water and packaging (mineralized/non- mineralized water)	Green

SERVICE/INFRASTRUCTURE DEVELOPMENT SECTORS

Sl. No.	Sector	New Category as per letter dated 12.02.2025
82.	STAND ALONE GENERATOR SET (Gen set) (i. Standalone gen set(s) of total capacity less than 1000 KVA may not require additional classification. The used oil/waste oil generated during repair and maintenance need to be disposed through authorized hazardous waste recycler by service provider/OEM. ii. Projects such data centers etc. having pollution potential due to gen sets only, may be classified based on the capacity and fuel used.)- Genset(s) of total capacity \geq 1MVA, using cleaner/gaseous fuel	Green
83.	HEALTH CARE FACILITIES (HCFS) (AS DEFINED UNDER BIO-MEDICAL WASTE MANAGEMENT RULES, 2016)- 11 to 50 bedded HCFS	Green
84.	HEALTH CARE FACILITIES (HCFS) (AS DEFINED UNDER BIO-MEDICAL WASTE MANAGEMENT RULES, 2016)- Upto 10 bedded HCFS	Green
85.	HEALTH CARE FACILITIES (HCFS) (AS DEFINED UNDER BIO-MEDICAL WASTE MANAGEMENT RULES, 2016)- Non-bedded HCFS	Green
86.	HOTELS/ BANQUET HALLS HAVING ROOM FACILITY- Upto 20 rooms	Green
87.	Railway Stations (Waste water Generation \geq 100KLD,but<5MLD)	Green
88.	Railway sidings/Mineral stock yard	Green
	(i.	
89.	BUILDING CONSTRUCTION PROJECTS (i) During the construction phase, the sector is mainly air polluting. However, in post construction phase it is mainly water	Green

	polluting due to generation of sewage. Consent to Establish/Operate to be taken as per EC conditions, as applicable. (ii) Building construction project ≥ 5000 sq.m., but $< 20,000$ sq.m. built-up area (with connectivity to terminal STP) may not require separate classification. For projects < 5000 the waste water shall be managed according to on-site sanitation methods as mentioned in the Manual on Sewerage and Sewage Treatment System (2013), published by the Central Public Health and Environmental Engineering Organisation (CPHEEO), and as amended from time to time.) (iii) Building construction project $\geq 5,000$ sq. m., but $< 20,000$ sq. m. built-up area (without connectivity to terminal STP)	
90.	Gold Assaying & Hallmarking Centres	Green
91.	Facility of handling, storage, and transportation of food grains in bulk	Green
92.	Fly ash export or disposal operations	Green
93.	Oil and gas transportation pipeline (excluding pipeline covered under definition of isolated storage of hazardous chemicals, as per Manufacture, Storage, and Import of Hazardous Chemicals Rules, 1989)	Green
94.	Gaushalas	Green

List of left over industrial sector/non industrial categorized by HSPCB as per classification CPCB.

Sl. No.	Industrial /Non Industrial Sector/Project	Category left over and categorized by HSPCB
1.	Automobile service stations/ Workshops (not having washing facility)	Green
2.	Manufacturing of pasted veneers using Cleaner/gaseous fuels or thermic fluid heater and by sun drying	Green
3.	Manufacturing of pasted veneers using gas fired boiler or thermic fluid heater and by sun drying	Green
4.	LPG bottling plants	Green
5.	Automobiles manufacturing outsourcing all of the polluting activities.	Green
6.	Manufacturing of bakelite molded components using electricity	Green
7.	Fiber bedding /blanket/quilt manufacturing units using synthetic fiber as raw material	Green
8.	Cardboard or corrugated box and paper products (excluding paper or pulp manufacturing and Using boilers)	Green
9.	Homeopathic medicine manufacturing (Without boiler)	Green
10.	Cotton spinning and weaving (small scale) (waste water generation <10 KLD)	Green
11.	Footwear other than leather footwear (excluding stitching of upper part)	Green
12.	Restaurants/Dhabas/Eateries etc. with minimum seating capacity of 36 (Waste Water Generation <100 KLD) or Motels/ Marriage Halls/Banquet Halls/ Party Lawns etc. having minimum floor area of 100 m2 (Waste Water Generation <100 KLD) *Note: 1. Units covered under consent management of board shall provide/install effluent treatment plant and entire waste water generated from kitchen, laundry and domestic sewage should be treated in ETP and maximize reuse of treated water and shall comply with standards as prescribed under EP rules 1986(as amended) as applicable. 2. The specific standards prescribed under EP Rules, 1986 (as amended) shall be applicable on the Hotels, banquet halls, restaurants, etc. If, the effluent is discharged into a municipal sewer leading to a Sewage treatment Plant, the hotel or restaurant or banquet hall, as the case may be, shall provide a proper Oil and Grease Trap for effluent arising from its kitchen and laundry and shall have to comply with the 'General Standards for Discharge of Environmental Pollutants Part-A: Effluents' notified under Schedule-VI. 3. The guidelines and mechanism issued by CPCB vide letter dated 19.03.2020 for Control of Pollution and Enforcement of Environment Norms at Individual Establishments and the Area/Cluster of Restaurants/Hotels/Motels/Banquets shall be applicable.	Green
13.	Land/area development area projects < 50 Ha. and > 01 Ha	Green

LIST OF BLUE CATEGORY SECTORS-Essential Environmental Services for Domestic/Household Activities:

Sl. No.	Sector	New Category as per letter dated 12.02.2025
	MUNICIPAL SOLID WASTE MANAGEMENT FACILITY	
1	Municipal Solid Waste Management Facility (Sanitary landfill/ Integrated Sanitary landfill with material recycling facility/ refused derived fuel, etc.)	Blue
2	Waste to energy power plants	Blue
3	Bio-mining of legacy waste projects	Blue
4	Municipal Solid Waste Bio- methanation plant (Quantity of MSW \geq 5 TPD)	Blue
5	Municipal Solid Waste Composting Facility (Quantity of MSW \geq 5 TPD)	Blue
6	Municipal Solid Waste material Recovery Facility (Quantity of MSW \geq 5 TPD)	Blue
7	Construction and Demolition (C&D) Waste Processing Plants	Blue
	SEWAGE TREATMENT PLANT	
8	Sewage Treatment Plant (5 MLD and above)	Blue
9	Sewage Treatment Plant (less than 5 MLD)	Blue
	Compressed Biogas (CBG/Bio-CNG) Plants	
11	CBG plants irrespective of feed stock- MSW, agro-residue, energy crops/grass/weeds, animal waste, press mud, etc. (apart from industrial/ process waste) generating wastewater of 50 KLD or above	Blue
12	CBG plants irrespective of feed stock- MSW, agro-residue, energy crops/grass/weeds, animal waste, press mud, etc. (apart from industrial/ process waste) generating wastewater less than 50 KLD	Blue
13	CBG plants irrespective of feed stock- MSW, agro-residue, energy crops/grass/weeds, animal waste, press mud, etc. (apart from industrial/ process waste), not discharging any wastewater and producing by-products- (i) Fermented Organic Manure (FOM)/ Liquid Fermented Organic Manure (LFOM)/ enriched manure and/or (ii) Briquette/pellet using fuel.	Blue

List of White category of Industrial/Non industrial projects categorized by CPCB.

Sl. No.	Sector	New Category as per letter dated 12.02.2025
1.	Assembly of Bicycles, Baby carriages and others small non motorizing vehicles	White
2.	Bailing (hydraulic press) of waste papers	White
3.	Bio fertilizer and bio- pesticides without using Inorganic chemicals	White
4.	Block making of printing without foundry (excluding wooden block making)	White
5.	Flavoured Betel nuts production/ grinding (completely dry mechanical operations)	White
6.	Manufacturing of shoe Brush and wire Brush	White
	MANUFACTURING OF COIR/COIR PITH AND COIR PRODUCTS	
7.	Coir fibre/pith processing and/or Manufacturing of coir products from coir (only dry process)	White
8.	Cardboard or corrugated box and paper products (excluding paper or pulp manufacturing and without Using boilers)	White
	CHILLING PLANT, COLD STORAGE AND ICE-MAKING	
9.	Assembly of air Coolers/Conditioners, repairing and servicing	White
10.	Chalk making from plaster of Paris (only casting without boilers etc.(sun drying/electrical oven)	White
11.	Standalone manufacturing of Concrete admixtures up to 1000MT per Month capacity by physical mixing (without boiler and reactor and no generation of waste water)	White
12.	Used Cooking oil(UCO) collection centers	White
	SYNTHETIC DETERGENT AND SOAPS	
13.	Soap manufacturing (handmade-without steam boiling / boiler)	White
14.	Diesel pump repairing and servicing (complete mechanical dry process)	White
15.	Electric lamp (bulb) and CFL manufacturing by assembling only	White
16.	Electrical and electronic Item assembling (completely dry process)	White
17.	Engineering and fabrication units (dry process without any heat treatment / metal surface finishing operations/ painting)	White
	CARPENTRY & WOODEN FURNITURE MANUFACTURING	
18.	Carpentry & wooden furniture manufacturing without spray painting (excluding saw mill) with the help of electrical(motorized) machines such as electrical wood planner, steel saw Cutting circular blade, etc.	white
	STEEL FURNITURE INDUSTRY (Obnoxious gases from welding.)	
19.	Steel furniture without spray painting	White
20.	CBG plants producing Fermented Organic Manure (FOM) & Liquid Fermented Organic Manure(LFOM) as by-products	White
	STANDALONE PRODUCTION OF HYDROGEN AND/OR AMMONIA (WITHOUT CAPTIVE POWER PLANT USING FOSSIL FUEL)	

Sl. No.	Sector	New Category as per letter dated 12.02.2025
21.	Hydrogen production through electrolysis (using renewable energy) on BOO/BOOT/BOT, mode etc., located in the premises of end user industry and directly using de-mineralized water & other utilities (cooling tower, ETP, etc.) sourced from end user industry	White
22.	Compressed oxygen Gas from crude liquid oxygen (without use of any solvents and by maintaining pressure & temperature only for separation of other Gases)	White
23.	Glass and ampule sand vials making from Glass tubes	White
24.	Ground nut decorticating	White
25.	Medical Oxygen	White
26.	Handloom/carpet weaving (without dyeing and bleaching operation)	White
27.	Manufacturing of scientific and mathematical Instrument (assembling only)	White
	JUTEPROCESSING	
28.	Manufacturing of products from jute (without dyeing/ without boiler)	White
29.	Leather foot wear and Leather products (excluding tanning and hide processing)	White
30.	Leather cutting and stitching (more than 10 machine and using motor)	White
31.	Organic Manure (physical mixing)	White
32.	Packing of powdered Milk	White
	ROLLING MILLS	
33.	Cold rolling mill (without heat treatment)	White
	WIRE DRAWING AND WIRE NETTING	
34.	Wire drawing and wire netting(without pickling and without heat treatment)	White
35.	Manufacturing of Metal caps containers etc	White
36.	Organic and inorganic Nutrients by physical mixing(without boiler and without any reactor)	White
37.	Biscuit stray setc from rolled PVC sheet (using automatic vacuum forming machines)	White
38.	Fountain Pen manufacturing by assembling only	White
39.	Glass Putty and sealant (by mixing with machine only)	White
40.	Manufacturing of Paper Pins, U-clips, etc.	White
41.	Solar Power generation Through solar photovoltaic cell and wind power	White
42.	Repairing of electric motors and generators (dry mechanical process)	White
43.	Manufacturing of plastic or cotton Rope	White
44.	Tyre Retraders	White
	SCRAPING FACILITIES FOR RECYCLING END-OF-LIFE VEHICLES, WAGONS, AND COACHES	
45.	Collection Centers (Without depollution, dismantling and shredding)	White
	MANUFACTURING OF SURGICAL AND MEDICAL PRODUCTS	
46.	Surgical and medical products assembled only (without effluent-	White

Sl. No.	Sector	New Category as per letter dated 12.02.2025
	generating processes)	
47.	Manufacturing of Solar module/non-conventional energy apparatus	White
48.	Digital thermometer manufacturing	White
	TEA PROCESSING AND BLENDING	
49.	Blending and packing of tea	White
	TEXTILE INDUSTRY	
50.	Garment and apparel manufacturing industry including Doubling/Reeling /TFO-Two for one unit(dry process)-without boiler	White
	REPROCESSING OF WASTE TEXTILE FABRIC	
51.	Cotton and woolen Hosiers making (Dry process only without any dying / washing operation)	White

SERVICE/INFRASTRUCTURE DEVELOPMENT SECTORS

Sl. No.	Sector	New Category as per letter dated 12.02.2025
	RAILWAY SIDINGS (Fugitive emissions due to loading, unloading, storage and transportation of the minerals.)	
52.	Railway sidings only for defence purpose	white
	DAIRY FARM (Dairy farms having less than 15 animals do not require separate classification.)	
53.	Household bio-digesters/gobar-gas (cow-dung) plants based on biodegradable wastes, etc.	White

OTHERS/SPECIAL CATEGORY SECTORS

Sl. No.	Sector	New Category as per letter dated 12.02.2025
	HYDEL POWER PLANTS INCLUDING PUMPED STORAGE PROJECTS	
54.	Mini Hydel power plants (Capacity ≤ 25 MW)	White

List of left over industrial sector/non industrial categorized by HPCB as per classification CPCB.

Sr.No.	Industrial /Non Industrial Sector/Project	Category left over and categorized by HSPCB
1.	Automobile fuel outlets (only dispensing)	White
2.	Diesel generator sets having total capacity 1 MVA or less and equipped with acoustic enclosures alongwith adequate stack height	White
3.	Almirah, Grill Manufacturing without painting operation (Dry Mechanical Process)	White
4.	Health care Establishments i.e hospitals/clinics without indoor facilities and having only OPD consultancy	White
5.	Printing presses without involving water polluting process	White
6.	Camphor water filling without using reverse osmosis and mineralization	White
7.	Restaurants having seating capacity up to 36 seats	White
8.	Atta chakkies without trade effluent	White
9.	Assembling of Door closer and Rings	White
10.	Cotton Belts and Tapes/Cotton Niwar etc	White
11.	Gold/Silver smithy shops with no water or chemical use.	White
12.	Manufacture of Steel trunks/boxes/drums/Shutters	White
13.	Musical instrument with no wet process	White
14.	Paper Pins, 'U' Clips, pen Holders, pen & paper products without wet process	White
15.	Button & hooks manufacturing units	White
16.	Manufacturing of glass bangles	White
17.	Manufacturing of coir items from coconut husk	White
18.	Import and storage of edible oil only	White
19.	Bindi making units	White
20.	Biscuits, Pastries, Cakes, Confectionery, Bread, Bakery upto 100 kg/day (by electrical/Gas Oven/furnace)	White
21.	Synthetic knitted garments Without Dying, Printing	White
22.	Cotton knitted garments Without Dying, Printing	White
23.	Woolen knitted garments Without Dying, Printing	White
24.	Auto Parts, Components and Ancillaries & Garage Equipment (Assembling only) (dry process without any heat treatment / metal surface finishing operations/ painting)	White
25.	Sports goods (Manual Process)	White
26.	Clocks & Watches (Assembling only)	White
27.	Fiber-glass molding (Electric furnace)	White
28.	Synthetic rubber and foam (only moulding)	White
29.	Brooms of all type	White
30.	Scent sticks manufacturing	White
31.	Candles manufacturing	White

Regional Office, Fatehabad
Haryana State Pollution Control Board,
Regional Office: 03rd floor, New Bus Stand, Fatehabad
Email-hspcbroftb@gmail.com



No. HSPCB/FTB /2025/ 848

Dated: 12/12/25

To,

The Executive Engineer,
Panchayati Raj Department,
Fatehabad

Subject:

Regarding IA No. 774 of 2025 in Execution Application No. 76 of 2025 in OA No. 584/2023.

Ref:

NGT order dated 09.12.2025.

In this connection, it is submitted that as per the Hon'ble NGT order dated 09.12.2025, it has been directed that, till the next date of hearing, respondents will ensure that in the construction of biogas plant, the environmental guidelines for compressed Bio Gas Plant (CBG) Bio-CNG plants issued by CPCB in March 2022 are not violated.

Therefore, you are requested to strictly follow the Environmental Guidelines for CBG/Bio-CNG Plants issued by CPCB in March 2022, in case of the Bio-Gas Plant in Village Kajal Heri, Fatehabad, until the next date of hearing, i.e., 10.02.2026 w.r.t. NGT order referred above.

It is submitted for information and further necessary action please.


Regional officer
Fatehabad Region

No. HSPCB/FTB /2025/ 849-852

Dated: 12/12/25

A Copy of the above is forwarded to the following for information:

1. The District Development Panchayat Officer, Fatehabad.
2. The Block Development Panchayat Officer, Fatehabad.
3. The Sarpanch Ansuiya, Gram Panchayat Village Kajalheri, Fatehabad.
4. Sh. Rajender Kumar S/o Sh. Kashi Ram, village Kajalheri, Fatehabad (8168035220).


Regional officer
Fatehabad Region